

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF December-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1264/2025	01.12.2025	RAJEEV GOYAL PROPERTTOR OF M/S RAAJ FABS VS SHAHID ABBAS	PRAKASH AND ASSOCIATES	9899090109	PRAKASHNASSOCIATES@GMAIL.COM	26.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1287/2025	04.12.2025	CALLON IMPORTS PVT. LTD VS NIDHIKA AHUJA & ANR.	TEJAS GUPTA	9910983755	ADVTEJASGUPTA@GMAIL.COM	28.11.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1305/2025	10.12.2025	NEELAM JAIN VS MAHENDER KANSAL	PRAMOD SINGH	9871724396	chauhanpramod83@gmail.com	08.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1314/2025	11.12.2025	YOGESH AGGARWAL VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	01.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-1343/2025	19.12.2025	NIRAJ KUMAR VS VARSHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	08.12.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1295/2025	05-12-2025	ROHIT SURI LIONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P),	9818280772	punitbhalla@gmail.com	NA
			306	CS (COMM)	CS (COMM)/1297/2025	06-12-2025	SANJAY GOEL KAMLESH PATHAK	SANTOSH KUMAR(P),	9313780408	sbpandey7@yahoo.com	03.12.2025
			306	CS (COMM)/	CS (COMM)/1313/2025	11-12-2025	BANK OF BARODA VS VIJAY	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	07.12.2025
			306	CS (COMM)/	CS (COMM)/1333/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs SHIV NARAYAN AND ANR.	SANJALI NEHRA	9810389109	kkkhetan@tseries.net	31.07.2025
			306	CS (COMM)/	CS (COMM)/1352/2025	20-12-2025	RADHEY SHYAM MUNICIPAL CORPORATION DELHI of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	10.12.2025

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1266/2025	01.12.2025	GAUTAM BHATI VS M/S MODA COCKTAIL	RAJ KUMAR SHARMA	9212084750	RAJSHARMA_DE L@YAHOO.COM	14.11.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	AALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	22.09.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1291/2025	05.12.2025	SINGHLA AUTOTECH PVT. LTD. VS TOSHNIWAL AUTOPARTS PVT. LTD.	SHREYAS MALIK	7838989490	SHREYASMALIK2000@GMAIL.COM	02.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1315/2025	11.12.2025	BANK OF BARODA VS DHAVENDER SINGH	QUAISAR ALI	9999802592	ALIQUAISAR110@GMAIL.COM	07.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1327/2025	13.12.2025	HARSH GOEL VS SHREEJI INDUSTRIES AND TRADING	SUMMIT KAUSHAL	9810313802	SUMMITKAUSHAL@GMAIL.COM	11.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1336/2025	16.12.2025	M/S CELESTIAL KNITS FAB PVT. LTD. VS KASHVI DESIGNS PVT. LTD.	JAWAHAR GOYAL	9873292200	nil	12.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1337/2025	16.12.2025	AKIF MOHAMMED ARIF NOORI ALKHAN DAHALWI PROPRIETOR MS SALMA PERFUME TRADING	ZULFIQAR ALI	9884102961	ZULFIQAR1971@GMAIL.COM	15.12.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1355/2025	20.12.2025	ANIL KUMAR AGARWAL VS SAAHIL AHUJA	SIDDHARTHA JAIN	8527224980	JAIN.JSPARTNER@GMAIL.COM	29.11.2025
303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1363/2025	26.12.2025	DAYANAND ANGLOVEDIC COLLEGE TRUSTS MANAGEMENT SOCIETY ANR VS DAV INTER COLLEGE	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIONS@GMAIL.COM	18.12.2025			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/1268/2025	01-12-2025	UMESH TYAGI VS ANIL KUMAR AGARWAL	Akhil Rana(P), OF	7838798382	Akhilrana.adv@gmail.com	29.11.2025
			ROOM NO.304	RECOVERY	CS (COMM)/1324/2025	13-12-2025	SANJAY GOEL VS PRAMOD MEHTO	SANTOSH KUMAR KUMAR(P),	9313-780-408	SBPANDEY7@YAHOO.COM	10.12.2025
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/1281/2025	02-12-2025	SAROJ BALA MUNICIPAL CORPORATION OF DELHI	Vs satyendra kumar singh(P), OF	9811161525	sksinghl6@gnail.com	09-10-2025
			305	RECOVERY	CS (COMM)/1271/2025	01-12-2025	Union Bank of India VS RAJ KUMAR GOYAL	KAMALJIT SINGH RANOT(P),	9582775060	goyalshivam421@gmail.com	28-11-2025
			305	RECOVERY	CS (COMM)/1269/2025	01-12-2025	Amit Mahajan Municipal Corporation of Delhi	Vs UTKARSH SHARMA(P),	7289988608	utkarshsharma.adv@gmail.com	29-11-2025
			305	RECOVERY	CS (COMM)/1285/2025	03-12-2025	CISTA ESSENTIAL AROMA INNOVATION PVT LTD	Vs Ayushi Singhal(P),	8826178008	advocatedevkinandan@gmail.com	27-08-2025

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			305	RECOVERY	CS (COMM)/1307/2025	10-12-2025	PNG ASIA THROUGH ITS PARTNER AND AUTHORISED SIGNATORY MR NARENDER KUMAR Vs SHIVLDAS RAMCHANDRAULANT	Himanshu Dhawan(P), 9999309222	Contact@Utkrishthalaw.co	04-12-2025
			305	RECOVERY	CS (COMM)/1323/2025	12-12-2025	B M K DELHI Vs SHIV TEXTILES	Nishchal Joshi(P), 9891106587	adv.nishchal@gmail.com	09-12-2025
			305	RECOVERY	CS (COMM)/1317/2025	11-12-2025	THE SUPREMESHRIHAR INDUSTRIES LIMITED Vs ASHUTOSH TIWARI	9548888420	shrihargmail.com	07-12-2025
			305	RECOVERY	CS (COMM)/1329/2025	13-12-2025	LAXMI PUBLICATIONS PVT LTD Vs V9 ENTERPRISES	GAURAV KOCHHAR(P), 9810940055	rakeshk 1 9 87 @yahoo o. com	01-03-2024
			305	RECOVERY	CS (COMM)/1348/2025	19-12-2025	RAJNISH CHOPRA Vs RISHABH SHARMA	NITIN GARG(P), 9958986363	info@knowlex.in	13-12-2025
			305	RECOVERY	CS (COMM)/1346/2025	19-12-2025	Umesh Tyagi Vs Municipal Corporation of Dlehi	Akhil Rana(P), 7838798382	Akhilrana.adv@gmail.com	15-12-2025
			305	RECOVERY	Counter Claim/59/2025	22-12-2025	Bemisales Media Pvt Harsh Clean Dhan Pvt Ltd	SHASHWAT TRIPATHI/ 9717443903	shashwat@aeddhaslegal.com	22-12-2025
			305	RECOVERY	CS (COMM)/1298/2025	06-12-2025	SHEKHAR GIRDHAR Vs BRIJ DWIVEDI	Rakesh Patiyal(P), 9811539888	rakeshpatiyal1975@gmail.com	01.12.2025
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1270/2025	CS (COMM)/1270/2025	02-12-2025	Ms THE PROMOTERS THROUGH ITS PROPRIETOR MR MEHBOOB ALAM QURESHI Vs MS APEX MANPOWER SOLUTIONS THROUGH MR NILESH VASANT SHAH PROP OF M/S HARBOUR PRESS INTERNATIONAL Vs MRS DIPTIBEN PANKAJKUMAR PATEL	RAHUL GUPTA(P), 9711953429	rahulgupta219a@gmail.com	02.07.2025
			410	CS (COMM)/1286/2025	CS (COMM)/1286/2025	04-12-2025	MR NILESH VASANT SHAH PROP OF M/S HARBOUR PRESS INTERNATIONAL Vs MRS DIPTIBEN PANKAJKUMAR PATEL	STUTI WASON(P), 9811227766	wasonandwason@gmail.com	13.11.2025
			410	CS (COMM)/1330/2025	CS (COMM)/1330/2025	15-12-2025	SHREE ENTERPRISES Vs SUNEJA PAPERS	Karan Jain(P), 9810367549	advocatekj@gmail.com	27.11.2025
			410	CS (COMM)/1290/2025	CS (COMM)/1290/2025	05-12-2025	BANK OF BARODA Vs MR RAHUL DHILLON	SHAILENDER SINGH SISODIA 8130237770	shailender.sisodia@gmail.com	02.12.2025
			410	CS (COMM)/1309/2025	CS (COMM)/1309/2025	11-12-2025	B ARUN CORPORATION Through its Partner Siddhant Jain Vs Gurpreet Singh Sole Proprietor of Prince Silver and Jewels	RISHABH GUPTA(P), 8586834657	rishabhgupta.lawyer@gmail.com	06.12.2025
			410	CS (COMM)/1350/2025	CS (COMM)/1350/2025	20-12-2025	M/S SHARDA RICES MILL Vs PC MODERN RICE MILL	Sanjeev Singh(P),		
			410	CS (COMM)/1357/2025	CS (COMM)/1357/2025	22.12.2025	JRS E-VEHICLES PVT LTD VS. OM BALAJEE AUTOMOBILE INDIA PVT LTD	MAYANK GOEL 9999340256	mnglawoffice@gmail.com	16.12.2025

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7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX.(COMM) 584/2025	04.12.2025	SHAILENDER SINGHAL VS ASHISH MITTAL	ANKIT JAIN	7838379763	ankit28jain10@gmail.com	nil
			COURT ROOM 302	CIVIL SUIT	EX.COMM.-AWARD BY ARB.COMM.72/2025	05.12.2025	MONEYWISE FINANCIAL SERVICES PVT. LTD. VS UNITED TRADING COMPANY	MEHVISH KHAN	9319212148	khanmehvish2189@gmail.com	nil
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 1168/2025	05.12.2025	URMILA DHANGER VS NEO DEVELOPERS PVT LTD	SACHIN CHAUDHARY	9311738762	sachinchoudhary.co.in@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1301/2025	09.12.2025	M/S GREAT GALLION VENTURE LTD VS RAMDIYA	NP SINGH AND ASSOCIATES	8510005604	npsinghandassociates@gmail.com	03.12.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1304/2025	10.12.2025	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	09811107462, 097171757571	manish_miglani@yahoo.com	nil
			COURT ROOM 302	CIVIL SUIT	EX(COMM)599/2025	10.12.2025	HINDUSTAN PIPE SALES CORPORATION VS PANKAJ SAINI	NEGIR ASSOCIATES	89999029218	shailnegi1984@gmail.co	nil
			COURT ROOM 302	CIVIL SUIT	M.EX.942/2025	11.12.2025	KIRAN ROADWAYS PRIVATE LIMITED VS MAXMECH EQUIPMENTS PVT LTD	VARUN GUPTA/SIMRAN WASON/PRAVEEN KUMAR MISHRA	981046767	gupta.varun1@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	EX. (COMM)604/2025	11.12.2025	VIVA BOOKS (P) LIMITED VS NATIONAL BOOK HOUSE	NARENDER VASHISHTA & RENU SHARMA	9811140704	nvashishta@gmail.com	nil
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 610/2025	13.12.2025	SUDAM DAS PRASANN JEET SINGH VS	MAYANK GOEL, NITIN GOEL, MNG OFFICE	9999340256, 9958617492	mnglawoffice@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (COMM)1180/2025	15.12.2025	DCB BANK LTD. VS KRIPAL SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP (COMM)1181/2025	15.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7310	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 1190/2025	17.12.2025	DCB BANK LTD. VS IRSHAD JAHOOOR 7724	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 1191/2025	17.12.2025	DCB BANK LTD. VS JAI PAL 4554	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 1338/2025	18.12.2025	M/S SO-FINE ELECTRONICS PVT LTD VS DEEPAK SHARMA	ANUJ KUMAR	7503380065	advocate.anuj@consultant.com	28.11.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM)1344/2025	19.12.2025	PUNJAB NATIONAL BANK VS MEHAK KHAJURIA	NITIN GARG	9958986363	info@knowlex.in	05.12.2025

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			COURT ROOM 302	CIVIL SUIT	CS (COMM) 1349/2025	19.12.2025	SHREYAM AGRAWAL VS PAPPU	MAYANK GOEL, NITIN GOEL	9999340256, 9958617492	mnglawoffice@gmail.com	16.12.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 1356/2025	22.12.2025	M/S SHARPLINE BROADCAST LIMITED VS M/S ROUND D CLOCK ENTERTAINMENT MEDIA HUB PVT LTD	J S KOHLI	9999631964	jasneetsinghkohli@gmail.com	12.12.2025
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM) 1265/2025	01-12-2025	M/S R. B. HING CO. PVT. LTD. Vs M/SAGARWALS INDIA	Sudesh Kumar	9313195031	sudeshkradvocate@gmail.com	RS. 12500 DATED 19-11-2025
			308	RECOVERY	CS (COMM) 1279/2025	02-12-2025	UNION BANK OF INDIA Vs SHYAM SINGH PROPSUTTARAKHAND SAREE	KAMALJIT SINGH RANOT	9890410729	kamaljitsinghnanot@gmail.com	NOT FILED
			308	RECOVERY	CS (COMM) 1318/2025	12-12-2025	HARMIT SINGH Vs KAPIL DEV AND ANR.	Sujatha Shirolkar	9212092763	Sujatha_shirolkar@yahoo.co.in	RS. 11500 DATED 28-11-2025
			308	TRADE MARK ACT	CS (COMM) 1310/2025	11-12-2025	Fortune Engineer and Architect Vs MEET DARJI	CHHAVI	8950703011	adv.chhavinagpal@gmail.com	RS. 7250/- DATED 18-11-2025
			308	TRADE MARK ACT	CS (COMM) 1331/2025	15-12-2025	M/S PHARMACEUTICALS ANDMEDICAL DEVICES BUREAU OFINDIAVsJAN AUSHADHI SEVA KANGRI	Anand Pandey	9818636496	570lawchambers@gmail.com	RS. 52000/- DATED 04-11-2025
			308	TRADE MARK ACT	CS (COMM) 1332/2025	15-12-2025	SUPER CASSETTES INDUSTRIES PVT.LTDVsMR NAGESH CHHABRIA AND ANR	ANJALI NEHRA	9810389109	NA	RS. 12150/- DATED 31-07-2025
			308	RECOVERY	CS (COMM) 1360/2025	24-12-2025	Samin khan Vs. Jagdeep daga	Shaiza gyaspuri	9818474218	NA	RS. 9500/- DATED 22-12-2025
			308	RECOVERY	CS (COMM) 1361/2025	24-12-2025	ASHOK KUMAR LAKHERAVS SUNEET CHAWLA	Ashu Ralhan	9582628330	arlegal266@gmail.com	RS. 6833/- DATED 16-12-2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1263/2025	01-12-2025	M/S CONSTRUCTION COMPANY Vs Municipal Corporation of Delhi	PUJASatendra kumar singh(P),	9811161525	sksingh16@gmail.com	29.11.2025
			309	RECOVERY	CS (COMM)/1284/2025	03-12-2025	Prem Dutt Arora LRs off Late Smt Anita Arora Vs Gaurav Chopra	G. P Singh	9811992006	g.p.singh@hotmail.com	02.12.2025
			309	RECOVERY	CS (COMM)/1283/2025	03-12-2025	M/S ALCOBREV PVT LTD Vs MIRADOR HOSPITALITY PVT LTD	EMPIRE NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates@gmail.com	02.12.2025
			309	RECOVERY	CS (COMM)/1294/2025	05-12-2025	Parkash Machinery Company Through AR Jagdish poddar Vs M/s Kapil Logistics Service to be effected through its AR Prop Manager	Sachin Sharma(P),	8700151602		05.12.2025
			309	RECOVERY	CS (COMM)/1293/2025	05-12-2025	AJAY GUPTA KUMLESH RUSTOGI Vs	JITENDER KUMAR	9910848793	adv.jkassociates@gmail.com	05.12.2025

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			309	RECOVERY	CS (COMM)/1303/2025	09-12-2025	PURSHOTTAM GOEL Vs GEETA GULATI	PULKIT SANGHI	9555916121	advocatepulkitsanghi@gmail.com	09.12.2025
			309	RECOVERY	CS (COMM)/1312/2025	11-12-2025	RAM KISHORE SHARMA Vs Municipal Corporation of Delhi	PARAS AGGARWAL	9810600656	parasagarwaladv@gmail.com	10.12.2025
			309	RECOVERY	CS (COMM)/1311/2025	11-12-2025	YOGESH AGGARWAL Vs Municipal Corporation of Delhi	SATYENDRA KUMAR SINGH	9811161525	sksinghl16@gmail.com	11.12.2025
			309	RECOVERY	CS (COMM)/1335/2025	16-12-2025	MOHAMMAD SHAIYOOMUDDIN Vs SAYED MOHAMMAD RAZIUDDIN	NUSRAT HOSSAIN	9717952264	advrnanish.singh@yahoo.com	16.12.2025
			309	RECOVERY	CS (COMM)/1339/2025	18-12-2025	BIRENDER SINGH Vs NEGI Vs RAJAN SETHI	V.P.RANA	9811165700	vpranalegalassociates@gmail.com	18.12.2025
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1267/2025	01-12-2025	AJAY JAIN Vs ANKIT GARG	Raghav Saluja	9810283700	N.A.	21-11-2025
			307	Civil	CS (COMM)/1280/2025	02-12-2025	Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi	9871441764	aktrivedilawoffices@gmail.com	28-11-2025
			307	Civil	CS (COMM)/1308/2025	10-12-2025	VJ ELECTRO SALES PRIVATE LIMITED Vs SANDEEP KUMAR	Surinder kumar	9810686784	ADVOCATESANTOSH YADAV@GMAIL.COM	05-12-2025
			307	Civil	CS (COMM)/1358/2025	22-12-2025	SQUARE YARDS CONSULTING PRIVATE LIMITED Vs EKJOT SINGH	neha pamnani	9810903521	pamnanineha@yahoo.com	03-12-2025
			307	Civil	CS (COMM)/1334/2025	15-12-2025	BANK OF BARODA Vs DHARMENDRA SINGH	Quaisar Ali	9999802592	aliquaisar110@gmail.com	07-12-2025
			307	Civil	CS (COMM)/1341/2025	18-12-2025	M/S S K EDUCATIONS PVT LTD Vs MR R JOHAN PAUL AND ORS	ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	28-10-2025
			307	Civil	CS (COMM)/1354/2025	20-12-2025	Sh SONAL JAIN Proprietor M/s LITTLE PROFIT TRADING AND CO Vs DEEPAK AGGARWAL Proprietor M/s JYOTI STORES	MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	20-11-2025
11	SH. S.S. RATHI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1262/2025	01-12-2025	BANK OF INDIA Vs BRAHAM DEV	Sandeep singh	8920646070	sandeepawansh@yahoo.com	10.07.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1273/2025	02-12-2025	CANARA BANK Vs S T ENTERPRISES THROUGH ITS PROPRIETOR SAUOOD HASAN	Sudesh Ranjan Singh	9015511224	sudeshadvocate12@gmail.com	26.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1274/2025	02-12-2025	Sh Sanjeev Kumar Goel Vs Municipal Corporation of Delhi	A K Trivedi	9871441764	aktrivedilawoffices@gmail.com	28.11.2025

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			COURT ROOM 310	CS (COMM)	CS (COMM)/1288/2025	04-12-2025	Sunita Verma Proprietor of M/s Manoj Kumar Jewellerz Vs Abdul Wahid Mandal	Shri Ram Verma 7299200008	shriramverma1990@gmail.com	03.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1292/2025	05-12-2025	LITESH KUMAR Vs SUNNY BHATIA	Anuj Kumar 7503380065	advocate.anuj@consultant.com	26.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1342/2025	09-12-2025	AMIT KHANNA Prop of M/s Saarthak Trading Co. Vs ARSHAD SIDDIQUI Prop. of M/s Zam Zam Collection	Vikas Bhatia 9811379676	vksbht6@gmail.com	05.12.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1351/2025	20-12-2025	KOCHAR SUNG UP ACRYLIC LTD Vs M/s SIGNATURE TEXTILE COMPANY	Neeraj Grover 9810376869	groverindia@outlook.com	05.12.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS(COMM)	1272/25	02-12-2025	Union Bank of India Vs MOHD SULTAN	AMRENDRA KR 9990298248	AMRENDRAKG@GMAIL.COM	11-10-2025
			401	CS(COMM)	1278/25	02-12-2025	THE SUPREME INDUSTRIES LIMITED VS MAHENDRA SINGH RAJPUROHIT	SHRIHAR TRIPATHI 91-9548888420	Advocate.shrihar@gmail.com	28-11-2025
			401	CS(COMM)	1282/25	02-12-2025	PURSHOTAM DASS SABLANIA Vs. ASHOK LEATHER COMPANY	RATNESH KANT 9990427146		01-12-2025
			401	CS(COMM)	1296/2025	06-12-2025	PNG ASIA THROUGH ITS PARTNER ANWAR ALI SHAIKH	Himanshu Dhawan 9999309222	Contact@Utkrisht halaw.com	28-11-2025
			401	CS(COMM)	1300/2025	08-12-2025	DAGA FASHION CENTRE VS DEVI ENTERPRISE	RISHABH JAIN 9953246669	Rishabh aguarius(a).gmail.com	10-12-2025
			401	CS(COMM)	1306/25	10-12-2025	Amit Khanna Prop of M/s Saarthak Trading CoVs. Akash Proprietor of M/s Fashion Love Shirts	VIKAS BHATIA 9811379676	VKSBBHT6@gmail.com	06-12-2025
			401	CS(COMM)	1320/2025	12-12-2025	M/S SHIV RATNASUBHASH PAPER P. LTD. Vs. M/S WOLKUS TECH. SOL. P.LTD.	SUBHASH CHANDRA 9810459344	chandraadvc37@gmail.com	10-12-2025
			401	CS(COMM)	1321/25	12-12-2025	M/s Simran Fab Vs. Kiran Chugh & Or	ANIL PANDEY KR 9810438858	-----	10-12-2025
			401	CS(COMM)	1326/25	13-12-2025	Prashant Sharma v Delhi Jal Board	ASHOK MAHAJAN 9811106159 9818473203	ashokmahajan79@gmail.com	08-12-2025
			401	CS(COMM)	1328/2025	13-12-2025	M/s R.L.F. Industries Ltd. Vs. Mukesh Sethi	Deepak Yadav 9999980081	DeepakYadavAdvocate@Gmail.Com	11-12-2025
			401	CS(COMM)	1345/2025	19-12-2025	Shreyam Agrawal Vs. Evex Auto India Pvt. Ltd.	NITIN GOEL 9999340256, 9958617492	Email:mnglawoffice@gmail.com	17-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
13	SH. M.K NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS(COMM)	1347/2025	19-12-2025	Vikas Verma Vs. MCD & Anr.	UTKARSH SHARMA	7289988608	Utkarshsharma.adv@gmail.com	17-12-2025
			401	CS (COMM)	1364/2025	26-12-2025	Hamdard National Foundation (INDIA) & Anr v Moonstar Lifecare PvtLtd & Anr	ShivendraPratapSingh	953394364	shivendra 3ithecme.com	23-12-2025
			401	CS (COMM)	1365/25	26-12-2025	M/s B.K Enterpirses v M/s Modern Creation	AMITVERMA&ASOCIATES	9212422238,	amitvermalawyer8o@gmail.com	12-12-2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)579/23	01-12-2025	STT GLOBEL DATACENTERS INDIA PVT. LTD. Vs Acceletrade Technologies Private Lim	Parshant Arora	9810335545		NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)1154/23	01-12-2025	TATA CAPITAL LTD Vs RAMCHANDRA BARGURJAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1275/2025	02-12-2025	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	AVINESH KUMAR	9871441764	AKTrivedilawoffice@gmail.com	28.11.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1276/2025	02-12-2025	ASHA GOEL Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	21.11.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1277/2025	02-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Sanyay shrivashtra	9810240028	SanjayAdvocate123@gmail.com	14.07.2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)1161/23	03-12-2025	HDFC BANK LTD. Vs ANNU SINGH	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)588/23	05-12-2025	BANK OF BARODA Vs M/S DIVINE SUTRA PROP SUSHANTJEE	Chitra malhotra	9212888057	Chitramalhotrasobli@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)589/23	06-12-2025	Devender singh Vs M/S NOVATRIX DESIGNS PVT LTD	Seema Khatri	9999903919	advseema07@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1299/2025	08-12-2025	KAMAL GUPTA Vs M/S KISHAN ENTERPRIZES	Manoj kumar	9868714805	Advocatemktyagi@gmail.com	12.11.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)601/24	10-12-2025	VIVA BOOKS PRIVATE LTD Vs V9 Enterprises	Narender vasishth			NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)1322/2025	12-12-2025	MEENAKSHI JAIN Vs HARSH KHANNA	Naveen kumar	9811603963	simransingh.98@gmail.com	08.12.2025
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)616/24	15-12-2025	ASHIND INDUSTRIES PVT LTD Vs UPASANA JANDIAL	Anmol chadha			NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E- OF
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.) 625/2025	18-12-2025	G B SINGH Vs AADHARSHREE PAPER MILLS PVT LTD	Anil kumar			NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1340/2025	18-12-2025	TIRUPATI TRADING CORPORATION through its partner Parul Bansal Vs RAJESH KUMAR PROPRIETOR OF M/S CAPITAL GRAINS	Nitin Sharma	9650466233	Attorneynitinsharma@gmail.com	12.12.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1353/2025	20-12-2025	RADHEY SHYAM Vs Municipal Corporation of Delhi	Satyender Singh	9811161525	SKSingh116@gmail.com	10.12.2025
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 11993/25	24-12-2025	TATA CAPITAL LTD Vs M/S PAAWAN ENERGY INDIA PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/1362/2025	24-12-2025	A.R. JOSHI PROP DELHI COPIER Vs SHAMIM AHMAD PROP ASI ENTERPRISES	Satish kumar	9717973422		
14	SH. KUMAR, ASHUTOSH DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/978/2025	02-12-2025	ATUL JAIN (Proprietor of M/s Vardhman Sales Corporation Vs SATISH CHAUDHARY ALIAS SATISH KUMAR (Proprietor of M/s Jatini Trading Company) and	Mohd Ansari(P), Bilal	7373738694	dalalmohit75@gmail.com	28-11-2025
				CS	CS (COMM)/986/2025	04-12-2025	Batra Breweries and Distilleries Pvt Ltd Vs Deep Mohan Singh Arneja	andrajeew kumar, r.tewari(P),	9312276651	r.tewari88@gmail.com	04-11-2025
				CS	CS (COMM)/987/2025	04-12-2025	SANJAY BANSAL Vs FIROZ ABDULKADAR KHIMANI	Rakesh Kumar(P),	9711771000	rakesh.advocae18@gmail.com	02-12-2025
				CS	CS (COMM)/1010/2025	12-12-2025	M/s Divit Industries LLP Vs M/s Impulse Travel Gears (P) Ltd and Ors	SUNIL SINGH(P),	9654224557	advsunilsinghp@gmail.com	06-12-2025
				CS	CS (COMM)/1015/2025	13-12-2025	Indian Bank Vs Ankit Kumar	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@gmail.com	06-12-2025
				CS	CS (COMM)/1014/2025	13-12-2025	Indian Bank Vs Pratima Yadav	MANOJ KUMAR ARORA(P),	9811254078	manvakil1378@gmail.com	06-12-2025
				CS	CS (COMM)/1023/2025	15-12-2025	M/S SHAILAUM MACHINE MANUFACTURERS PVT LTD Vs M/S SV INDUSTRIES	VIPUL GUPTA(P),	9899191983	mr.guptavipul@gmail.com	02-05-2025
				CS	CS (COMM)/1024/2025	16-12-2025	Reliance Projects and Property Management Services Ltd Vs NORTH WEST SALES AND MARKETING LTD	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	13-12-2025
				CS	CS (COMM)/1036/2025	19-12-2025	SBWOOD LAM LLP Vs KRISHNA PLYWOOD	Vikrant Mehta(P),	9013001400	advocatevikrantmehta@gmail.com	17-10-2025
				CS	CS (COMM)/1043/2025	20-12-2025	STATE BANK OF INDIA Vs RAM PAAL	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	16-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES	
				CS	CS (COMM)/1049/2025	22-12-2025	GANT AB AND ANR VS ASHOK KUMAR AND ANR	Shravan Bansal(P), 9910888645	unitedmark@united dandunited.com	19-12-2025	
				CS	Counter Claim/57/2025	23-12-2025	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROPLATING WORKS	Sameer Dewan(P), 9810134864	sameerdewan123 @rediffmail.com	15-12-2025	
				CS	CS (COMM)/1052/2025	23-12-2025	SUDHANSHU BAJAJ (PROPRIETOR OF SCHOLARS ACADEMY FOR IIT-JEE) Vs Scholars A Plus Academy	Vikas Sharma(P), 9999010507	jurislaw@outlook. com	15-12-2025	
				CS	CS (COMM)/1059/2025	26-12-2025	GENETIX BIOTECH ASIA LIMITED Vs BHARAT IMMUNOLOGICALS AND BIOLOGICALS CORPORATION LIMITED	Madhav Gawri(P), 8700568976	madhav@rkgco.co m	18-12-2025	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS(COMM)	984/2025	04.12.2025	CANARA BANK VS. PREETI SINGHAL	KUMAR VISHWJEET	888264250	adv.vishwjeet@gm ail.com	02.12.2025
				CS(COMM)	985/2025	04.12.2025	DUROPLY INDUSTRIES VS. PANKAJ KUMAR SHARMA	JITENDER GAHIYAN	9968237035	jitenderkumargha hiyan@gmail.com	02.12.2025
				CS(COMM)	988/2025	05.12.2025	BANK OF BARODA VS. SUNIL KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gu pta@gmail.com	04.12.2025
				CS(COMM)	992/2025	08.12.2025	VINEET TANEJA VS. ROJLACK ASTA LTD	ANJANI KUMAR CHOUDHARY	9811675024	anjanichoudhari@ gmail.com	28.11.2025
				CS(COMM)	995/2025	10.12.2025	AMIT GUPTA VS. NEELAM GOYAL	LOVEKESH	9873300964	lovekesh27@gmail .com	01.12.2025
				CS(COMM)	996/2025	10.12.2025	SHAKTI ENTERPRISES VS. M/S DIAMONDS MODULAR PVT LTD	MAHINDER SINGH	9873027484		24.09.2025
				CS(COMM)	1002/2025	11.12.2025	JUHIE INDIA PVT LTD VS. KSV TRADING THROUGH PROP. SANGEETA YADAV	SAMMAN VARDHAN	7717730165	officeofsammanga utam@gmail.com	03.11.2025
				CS(COMM)	1026/2025	18.12.2025	PANKAJ JAIN VS. ALLIANZETECH REALCON PVT LTD	D.R. JAIN	9871059347	djain5857@gmail. com	02.12.2025
				CS(COMM)	1027/2025	18.12.2025	GIRISH DEV MISHRA VS. SURESH KUMAR MISHRA	PANKAJ KUMAR	9318348798	pankajverma0855 @yahoo.com	04.12.2025
				CS(COMM)	1042/2025	20.12.2025	MS. ROHIN INFOTECH PVT LTD VS. M/S TRYCAM INDIA	PRASHANT KR	9311279764	legalprashant2018 @gmail.com	08.12.2025
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			OMP (COMM)/1969/2025	(1) 02-12-2025	AXIS BANK LTD VS GURWINDER SINGH SANDHU 2596	ADV DHEERAJ(P),	987 I O-10589 / 8920586266	indilexlaw@gamil. com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					OMP (COMM)/1968/2025 (D)	10-12-2025	AXIS BANK LTD Vs SHALU SINGH 7849	ADV DHEERAJ(P),	98710105898920586266	indilexlaw@gamil.com	
					ExCOMM Award by Arb Comm/80/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BROWN BIRD ENTERPRISES PVT	PANKAJ KUMAR(P),			
					Execution (Comm)/429/2025	10-12-2025	Kotak Mahindra Prime Ltd Vs SUNNY KHURANA	Sunny Arora(P),			
					Execution (Comm)/430/2025	10-12-2025	Canara Bank Vs SHYAM SAHNI PROPRIETOR OF S S ENTERPRISES	sumit virmani(P),			
					CS (COMM)/1004/2025	11-12-2025	ANYA ENTERPRISES EXIM PVT LTD Vs SANCHIT SETIA	MANDEEP SINGH(P),	9873811588	saneevsoniadvocate2@gmail.com	09-12-2025
					OMP (COMM)/2082/2025 (D)	12-12-2025	Shriram Finance Ltd Vs SAURABH SALUJA	Manoj Kumar(P),	981113644		
					CS (COMM)/1012/2025	13-12-2025	Indian Bank Vs inder Singh	MANOJ KUMAR ARORA(P),	98112540789560262990	/manvakil378s@gmail.com	
					OMP (COMM)/2095/2025 (D)	13-12-2025	AXIS BANK LTD Vs ANIRAJ	Sunita Singh(P),	98710105898920586266	indilexlaw@gamil.com	
					OMP (COMM)/2096/2025 (D)	13-12-2025	AXIS BANK LTD Vs KAMLA VAISHNAV	Sunita Singh(P),	98710105898920586266	indilexlaw@gamil.com	
					CS (COMM)/1011/2025	13-12-2025	RAJESH ARORA Vs CRYSTAL CAPS	RAJESH BANATI(P),	9810294894	RAJESHBANTI@YAHOO.CO.IN	01-12-2025
					OMP (COMM)/2125/2025 (D)	16-12-2025	Yes Bank Ltd Vs MANISH KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2126/2025 (D)	16-12-2025	Yes Bank Ltd Vs MAHESH SHARMA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2124/2025 (D)	16-12-2025	Yes Bank Ltd Vs SUJEET SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2158/2025 (D)	17-12-2025	AXIS BANK LIMITED Vs JAGSEER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2159/2025 (D)	17-12-2025	AXIS BANK LIMITED Vs SUNITA DEVI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					OMP (COMM)/2153/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs GURPREET SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2157/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs URMILA NARESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2155/2025 (1)	17-12-2025	AXIS BANK LIMITED Vs SIYARAM SO RAMPATHAK(P), SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					CS (COMM)/1031/2025	18-12-2025	PURPLE UNITED SALES LTD THROUGH ITS AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs UTKARSH JAGGARWAL	PRIYANK MOHAN(P),	9810719339,9810649496	Not Mentioned	16-12-2025
					M-Ex/438/2025	18-12-2025	RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sauraj Yadav(P),			
					CS (COMM)/1030/2025	18-12-2025	MS RUDRAKSH SALES AND ANR Vs MS GANDHI STORE	Anshul Garg(P),	9810717949, 8920831715	piyvushmittaladvocate@gmail.com	NIL
					Execution (Comm)/440/2025	19-12-2025	Atlas Logistics Private Limited Vs STAR CEILING THROUGH ITS PROPRIETOR MS RAMAWATI PANDEY	Parshant Arora(P),			
					OMP (COMM)/2180/2025 (1)	19-12-2025	YES BANK LTD Vs MUKESH MANAKKUMAR(P), CHAND	KARTIK KUMAR(P),			
					CS (COMM)/1040/2025	20-12-2025	DEV ELECTRICAL AND ENGINEERING SERVICES Vs ADVANCE PANEL AND SWITCHGEARS PVT LTD	PRIYANKA CHAUDHARY(P),	8077665773	kashiyaandassociates@amil.com	01-09-2025
					OMP (COMM)/2192/2025 (1)	20-12-2025	Yes Bank Ltd Vs ASHWANI KUMAR	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2190/2025 (1)	20-12-2025	Yes Bank Ltd Vs ADITYA KUMAR SINGH	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	
					OMP (COMM)/2221/2025 (1)	23-12-2025	IDFC FIRST BANKS LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2218/2025 (1)	23-12-2025	IDFC FIRST BANKS LIMITED Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	
					OMP (COMM)/2249/2025 (1)	24-12-2025	AXIS BANK LTD Vs RAJNEESH KUMAR	ADV DHEERAJ(P),			
					CS (COMM)/1056/2025	26-12-2025	POWERCAM ELECTRICALS PVT LTD Vs JOHN BASHA SHAIK	Rishi Sehgal(P),	9811056275	arvindsingh56275@gmail.com	18-12-2025

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17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			CS (COMM)/1057/2025	26-12-2025	ULTIMATE LOGISTICS PVT LTD Vs M Sachdeva(P), ASSOCIATES	Pardeep 9891373332	adv.rohit@gamil.com	18-12-2025
					CS (COMM)/1058/2025	26-12-2025	MKM TECHNOLOGIES PVT LTD Vs ONKAR ENGINES AND GENERATOR PVT LTD	Yash Saraswat(P), 98 10240028	sanjayadvocate123@gmail.com	14-12-2025
				CS (COMM)	CS (COMM)/972/2025	01-12-2025	JASMINE KAUR BESSONS AND PARTNERSHIP CONCERN Vs GAGAN DEEPSINGH	9310905051	team@sslegalsolutions.com	27.11.2025
				CS (COMM)	CS (COMM)/974/2025	01-12-2025	PRASHANT PRAJAPATI Vs KAMLADITYA SAHAY CONSTRUCTION PVT LTD	9212413759	itendersahayadvocate@gmail.com	29.11.2025
				CS (COMM)	CS (COMM)/979/2025	02-12-2025	ripul printers Vs M/ Umanath Press	9811403864	kalra.narender@gmail.com	26.11.2025
				CS (COMM)	CS (COMM)/981/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs ROCKY DODANI	9310008854	aharjikal12@gmail.com	01.12.2025
				CS (COMM)	CS (COMM)/982/2025	02-12-2025	THREE N PRODUCTS PRIVATE LIMITED Vs KASANA RAM CHAUDHARY	7982104633	mail@dvipattomeys.com	01.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/1992/2025	03-12-2025	AXIS BANK LTD Vs SHAHRUKH KHAN 8560	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/1993/2025	03-12-2025	AXIS BANK LTD Vs MILAN KUMAR 6413	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/1995/2025	03-12-2025	AXIS BANK LTD Vs AKHIL AGRAHARI 1712	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/1996/2025	03-12-2025	AXIS BANK LTD Vs PARVEEN	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/1998/2025	03-12-2025	AXIS BANK LTD Vs DEEPANSHU TYAGI	8920586266	INDOLEXLAW@GMAIL.COM	10.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2010/2025	04-12-2025	Yes Bank Ltd Vs AMAAN TRADERS	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2011/2025	04-12-2025	Yes Bank Ltd Vs TARUN ASSOCIATES	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2012/2025	04-12-2025	Yes Bank Ltd Vs SUNITA DEVI	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)	(D)OMP (COMM.)/2013/2025	(D)04-12-2025	Yes Bank Ltd Vs RAHUL RAHUL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2014/2025	(D)04-12-2025	Yes Bank Ltd Vs ARVIND SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02.12.2025
				CS (COMM)	CS (COMM)/989/2025	05-12-2025	BANK OF BARODA Vs PURAN	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	04.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2015/2025	(D)05-12-2025	IDFC FIRST BANK LIMITED Vs DEEPAK RAJENDER SINGH YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2016/2025	(D)05-12-2025	IDFC FIRST BANK LIMITED Vs GURDEV SINGH BHATTI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2017/2025	(D)05-12-2025	AXIS BANK LIMITED Vs SATISH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2031/2025	(D)06-12-2025	AXIS BANK LTD ABHISHEK JADOUN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2032/2025	(D)06-12-2025	AXIS BANK LTD RUDRA PRATAP	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2049/2025	(D)08-12-2025	AXIS BANK LTD SALAHUDEEN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	21.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2065/2025	(D)09-12-2025	AXIS BANK LTD FATEH BAHADUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	21.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2066/2025	(D)09-12-2025	AXIS BANK LTD SATEESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2071/2025	(D)10-12-2025	AXIS BANK LTD BANSHI LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
				CS (COMM)	CS (COMM)/1003/2025	11-12-2025	SH KESHAV KHANNA PROPRIETOR OF MS ROSHAN LAL KHANNA AND SONS Vs SH VISHAL GUPTA PROPRIETOR OF MS AND SERVICE	YAKSHU JINDAL	9211462592	sadashivlegalassociates@gmail.com	10.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2110/2025	(D)15-12-2025	AXIS BANK LTD ARSHAD	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2111/2025	(D)15-12-2025	AXIS BANK LTD RANJAN TYAGI	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)	(D) OMP (COMM.)/2117/2025	15-12-2025	AXIS BANK LTD Vs KOMAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2127/2025	16-12-2025	M/S IIFL FINANCE LTD Vs Kotak Mahindra Bank Limited	GOPAL JHA	935933844	jhagopaladv(@gmail.com	15.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2128/2025	17-12-2025	Yes Bank Ltd Vs VARUN DAGAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2129/2025	17-12-2025	Yes Bank Ltd Vs SUKHVINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2130/2025	17-12-2025	Yes Bank Ltd Vs HARGYAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2131/2025	17-12-2025	Yes Bank Ltd Vs RAJ KUMAR YADAV	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2132/2025	17-12-2025	AXIS BANK LTD Vs ANAND KUMAR SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2133/2025	17-12-2025	AXIS BANK LTD Vs KANHIYA LAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2134/2025	17-12-2025	AXIS BANK LTD Vs ASHOK SINGH	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2135/2025	17-12-2025	AXIS BANK LTD Vs ASHA	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	11.12.2025
				CS (COMM)	CS (COMM)/1028/2025	18-12-2025	PURPLE UNITED SALESMAN LTD THOURGH ITS GUPTA AUTHORISED REPRESENTATIVE SH JATINDER DEV SETH Vs CHOICE TRADES & CO.	MOHAN	9810719339	MANMOHAN123@YAHOO.COM	17.12.2025
				CS (COMM)	CS (COMM)/1033/2025	18-12-2025	CANTECH ENGINEERS PVT LTD Vs EMPIRE FURNITURE CO	KAVITA	9873725564	kavita@jvkassociates.com	13.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2170/2025	18-12-2025	Yes Bank Ltd Vs AMIT GOYAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2171/2025	18-12-2025	Yes Bank Ltd Vs APOORVA THAKUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				OMP (COMM.)	(D) OMP (COMM.)/2172/2025	18-12-2025	Yes Bank Ltd Vs ASHOK SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)	(D)OMP (COMM.)/2173/2025	18-12-2025	Yes Bank Ltd Vs DEEPAK SAINI	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	16.12.2025
				CS (COMM)	CS (COMM)/1038/2025	19-12-2025	RAHUL MITTAL Vs REGALIA BANQUET	SANJAY KUMAR 9818974450	LEGALLEGALCOMPANY@REDIFFMAIL.COM	18.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2179/2025	19-12-2025	Yes Bank Ltd Vs AMIT AMIT	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				CS (COMM)	CS (COMM)/1045/2025	20-12-2025	Sehdev Sehgal Vs YouTube LLC	MAHIMA MALHOTRA 9868510397	contact@illvmuditjain.com	19.12.2025
				CS (COMM)	CS (COMM)/1047/2025	20-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI PLYWOOD	VIKRANT MEHTA 9013001400	advocatevikrantmehta@gmail.com	19.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2189/2025	20-12-2025	Axis Bank Limited Vs MIRZA SULTAN FIROZ	AMIT KUMAR 8860939556	AMITKUMAR.294@REDIFFMAIL.COM	25.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/2191/2025	20-12-2025	AXIS BANK LTD Vs AMIT SHARMA	AMIT KUMAR 8860939556	AMITKUMAR.294@REDIFFMAIL.COM	13.10.2025
				OMP (COMM.)	(D)OMP (COMM.)/2215/2025	22-12-2025	Yes Bank Ltd Vs MUHAMMAD RAYHAN RAHMAN	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	17.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2217/2025	22-12-2025	AXIS BANK LTD Vs DEVENDRA SINGH BISHT	DHEERAJ 8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2237/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MUNNA GOVIND	DHEERAJ 8920586266	INDOLEXLAW@GMAIL.COM	13.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2238/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK 9717028845	litigation@srcslegal.com	01.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2239/2025	23-12-2025	AXIS BANK LIMITED Vs HARDAYAL GURJAR	SANJEEV PATHAK 9717028845	litigation@srcslegal.com	29.11.2025
				OMP (COMM.)	(D)OMP (COMM.)/2240/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs RAJPAL SINGH	SANJEEV PATHAK 9717028845	litigation@srcslegal.com	01.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2241/2025	23-12-2025	IDFC FIRST BANK LTD Vs PRABAL KUMAR	SANJEEV PATHAK 9717028845	litigation@srcslegal.com	29.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2250/2025	24-12-2025	AXIS BANK LTD Vs PANKAJ SAINI	DHEERAJ 8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				OMP (COMM.)	(D)OMP (COMM.)/2251/2025	24-12-2025	AXIS BANK LTD Vs SUNNY KUMAR MANDAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2252/2025	24-12-2025	YES BANK LTD Vs SHAILENDER SINGH	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2254/2025	24-12-2025	YES BANK LTD Vs VIZHEN	ANANJAY SINGH	9030378800	singh.ananjay@gmail.com	22.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2263/2025	26-12-2025	AXIS BANK LIMITED Vs SUSHILA DEVI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2264/2025	26-12-2025	AXIS BANK LIMITED Vs RINJU SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2265/2025	26-12-2025	AXIS BANK LIMITED Vs MANNU PANDEY	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2266/2025	26-12-2025	AXIS BANK LIMITED Vs MANJU WO PAPPU	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
				OMP (COMM.)	(D)OMP (COMM.)/2267/2025	26-12-2025	AXIS BANK LIMITED Vs SUKHDEV SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.12.2025
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/980/2025	CS (COMM)/980/2025	02-12-2025	Balaji Action Buildwell Pvt Ltd Vs Orange And Green Interiors Pvt Ltd	Rahat Bansal	9899057063	advrahatbansal@gmail.com	29.07.2025
				CS (COMM)/993/2025	CS (COMM)/993/2025	08-12-2025	STATE BANK OF INDIA Vs RAJENDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	3.07.2025
				CS (COMM)/994/2025	CS (COMM)/994/2025	09-12-2025	JINDAL SANITARYWARE PVT LTD Vs SANTOSH KUMAR KUNTAL	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	04.08.2025
				CS (COMM)/1001/2025	CS (COMM)/1001/2025	11-12-2025	NAYASA SUPERPLASTI Vs SHREE JI INDUSTRIES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	
				CS (COMM)/1013/2025	CS (COMM)/1013/2025	13-12-2025	YES BANK LTD Vs RAKESH KUMAR alias RAKESH CHAUHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				CS (COMM)/1019/2025	CS (COMM)/1019/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs SUSHIL BAJAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				CS (COMM)/1020/2025	CS (COMM)/1020/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs M/S SMIT ADVERTISERS PVT LTD	MGA Law Office	9811504426	mgalawoffice@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF
				CS (COMM)/1021/2025	CS (COMM)/1021/2025	15-12-2025	M/S EMPIRE ALCOBREV PVT LTD Vs RANJANA SHARMA	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	
				CS (COMM)/1022/2025	CS (COMM)/1022/2025	15-12-2025	M/S GREAT GALLION VENTURE LTD Vs RAMAN PREET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				CS (COMM)/1025/2025	CS (COMM)/1025/2025	17-12-2025	SUNITA DEVI RAVINDRA POONAMCHAND ANGARA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	
				CS (COMM)/1035/2025	CS (COMM)/1035/2025	19-12-2025	RAJAT JAIN Vs ABDUL MANNAN	Uday Kumar	8882303942	advudaykumar@gmail.com	
				CS (COMM)/1037/2025	CS (COMM)/1037/2025	19-12-2025	MCB ELECTRO CONTROLS THROUGH AR MT BIRBAL Vs SAHIL ENTERPRISES THROUGH ITS PROP	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	
				CS (COMM)/1039/2025	CS (COMM)/1039/2025	19-12-2025	CANARA BANK Jitender Kumar	Sachin Katyal	011-26211488	legal@Katyalassociates.com	
				CS (COMM)/1046/2025	CS (COMM)/1046/2025	20-12-2025	FAST TRANSPORTS CARRIER PVT LTD Vs KAMLA DEVI PROPRIETOR SATNARAIN SANJEEV KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	
				CS (COMM)/1050/2025	CS (COMM)/1050/2025	22-12-2025	GANT AB AND ANR Vs ASHOK KUMAR AND ORS	A. K. Raut	9999132159	akroutadvocate@gmail.com	
				CS (COMM)/1060/2025	CS (COMM)/1060/2025	26-12-2025	PEX ENGINEERING LLP Vs JOHN BASHA SHAIK	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	
				CS (COMM)/1062/2025	CS (COMM)/1062/2025	26-12-2025	GIRISH KUMAR GAGANDEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/975/2025	CS (COMM)/975/2025	01-12-2025	NAVEEN SABHARWAL Vs SHOPZO BRAND PVT LTD	RAJESH MAHINDRU	9810194135	RMAHINDRU@REDIFFMAIL.COM	29-11-2025
				CS (COMM)/976/2025	CS (COMM)/976/2025	01-12-2025	RAJAN WAHI Vs THE IDBI BANK THROUGH GM CEO	KAMAKSHI GARG	9818602711	ADVOCATEVARUNO5@GMAIL.COM	29-11-2025
				Execution (Comm.)/416/2025	Execution (Comm.)/416/2025	02-12-2025	Canara Bank Vs Anil sharma prop Ms perfect fire equipment				
				CS (COMM)/977/2025	CS (COMM)/977/2025	02-12-2025	Rajesh Gupta Ramadhin Yadav	SANKIT GUPTA	9717134040	ADVOCATEANKITG@GMAIL.COM	01-12-2025
				OMP (COMM.)/1971/2025	OMP (COMM.)/1971/2025	02-12-2025	AXIS BANK LTD Vs NEERAJ KUMAR o888	DHEERAJ	9258048444		01-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1972/2025	(D)OMP (COMM.)/1972/2025	02-12-2025	AXIS BANK LTD Vs ANZUM 6937	DHEERAJ	9258048444		01-12-2025
				OMP (COMM.)/1973/2025	(D)OMP (COMM.)/1973/2025	02-12-2025	AXIS BANK LTD Vs GAGAN KUMAR 2376	DHEERAJ	9258048444		01-12-2025
				OMP (COMM.)/1974/2025	(D)OMP (COMM.)/1974/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs VIKASH KUMAR PRASAD	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	01-12-2025
				OMP (COMM.)/1975/2025	(D)OMP (COMM.)/1975/2025	02-12-2025	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	01-12-2025
				OMP (COMM.)/1976/2025	(D)OMP (COMM.)/1976/2025	02-12-2025	IDFC FIRST BANK LIMITED Vs SANJAY RAJENDER	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	01-12-2025
				Execution (Comm.)/417/2025	Execution (Comm.)/417/2025	04-12-2025	AJAY MANDAL Vs SYED IMRAN				
				CS (COMM)/983/2025	CS (COMM)/983/2025	04-12-2025	CENTRAL BANK OF INDIA Vs SURAJ KUMAR PROPRIETOR OF M/S UNNATI TRADING COMPANY	MANOJ KUMAR SINGH	7042814207		03-12-2025
				OMP (COMM.)/2006/2025	(D)OMP (COMM.)/2006/2025	04-12-2025	Yes Bank Ltd Vs SANT RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2007/2025	(D)OMP (COMM.)/2007/2025	04-12-2025	Yes Bank Ltd Vs SUDHARAJ GURJAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2008/2025	(D)OMP (COMM.)/2008/2025	04-12-2025	Yes Bank Ltd Vs MOHIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2009/2025	(D)OMP (COMM.)/2009/2025	04-12-2025	Yes Bank Ltd Vs ANJANI KUMARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-12-2025
				OMP (COMM.)/2024/2025	(D)OMP (COMM.)/2024/2025	06-12-2025	AXIS BANK LTD Vs CHANDRA PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (COMM.)/2025/2025	(D)OMP (COMM.)/2025/2025	06-12-2025	AXIS BANK LTD Vs AGYADEEP SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (COMM.)/2026/2025	(D)OMP (COMM.)/2026/2025	06-12-2025	AXIS BANK LTD Vs NAFIS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025
				OMP (COMM.)/2027/2025	(D)OMP (COMM.)/2027/2025	06-12-2025	TSC FINSERV PRIVATE LIMITED Vs ONKAR CARS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/991/2025	CS (COMM)/991/2025	08-12-2025	Bank of Maharashtra Vs Ankush Mittal	BLJAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	06-12-2025
				OMP (COMM.)/2033/2025	(D)OMP (COMM.)/2033/2025	08-12-2025	AXIS BANK LTD Vs SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (COMM.)/2034/2025	(D)OMP (COMM.)/2034/2025	08-12-2025	AXIS BANK LTD Vs TRIBHUVAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (COMM.)/2035/2025	(D)OMP (COMM.)/2035/2025	08-12-2025	AXIS BANK LTD Vs SUSHIL SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-12-2025
				OMP (COMM.)/2061/2025	(D)OMP (COMM.)/2061/2025	09-12-2025	AXIS BANK LTD Vs ANUJ VERMA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				OMP (COMM.)/2064/2025	(D)OMP (COMM.)/2064/2025	09-12-2025	AXIS BANK LTD Vs PRAMOD KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-12-2025
				CS (COMM)/998/2025	CS (COMM)/998/2025	10-12-2025	BANK OF BARODA Vs Pramod Kumar	DEEPA GUPTA	9312295558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	09-12-2025
				CS (COMM)/999/2025	CS (COMM)/999/2025	10-12-2025	SHELLZ INDIA LIMITED Vs SARITA AGGARWAL	PRAMOD KUMAR	9868920473	PKAGG.ADV@GMAIL.COM	09-12-2025
				CS (COMM)/1000/2025	CS (COMM)/1000/2025	10-12-2025	SUMAN BALA Vs MUKESH RAMPUTRA	SHANTNU AGGARWAL	9319934092		10-12-2025
				Ex.COMM Award by Arb. Comm./82/2025	Ex.COMM Award by Arb. Comm./82/2025	11-12-2025	INDUSIND BANK LTD Vs MRS NIRMALA P				
				Execution (Comm.)/431/2025	Execution (Comm.)/431/2025	11-12-2025	IG Enterprises Vs SHUBH LAXMI BABY CARE				
				OMP (COMM.)/2074/2025	(D)OMP (COMM.)/2074/2025	11-12-2025	AXIS BANK LTD Vs SANGAM DEI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				OMP (COMM.)/2075/2025	(D)OMP (COMM.)/2075/2025	11-12-2025	AXIS BANK LTD Vs ARVIND KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				OMP (COMM.)/2076/2025	(D)OMP (COMM.)/2076/2025	11-12-2025	AXIS BANK LTD Vs DEVI DEEN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09-12-2025
				Execution (Comm.)/433/2025	Execution (Comm.)/433/2025	12-12-2025	EQUITAS SMALL FINANCE BANK LTD Vs M/S BHAVYA ENTERPRISES				

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)/1007/2025	CS (COMM)/1007/2025	12-12-2025	THE FEDERAL BANK LTD Vs ARAVIND PMAHAJAN BABU	KIRAN	9810472145	10-12-2025	10-12-2025
				Misc DJ/1179/2025	Misc DJ/1179/2025	12-12-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING PVT LTD	JUSNEET SINGH KOHLI			11-12-2025
				Ex.COMM Award by Arb. Comm./84/2025	Ex.COMM Award by Arb. Comm./84/2025	15-12-2025	KOTAK MAHINDRA PRIME LTD Vs TIRLOCHAN SINGH				
				Execution (Comm.)/435/2025	Execution (Comm.)/435/2025	15-12-2025	LANCER FOOTWEAR INDIA PVT LTD Vs RAISA BEGUM				
				Execution (Comm.)/437/2025	Execution (Comm.)/437/2025	15-12-2025	GMNC TECHNOLOGIES PRIVATE LIMITED Vs MANU MOHIT WADHWA ALIAS MANU WADHWA				
				OMP (COMM.)/2114/2025	(D)OMP (COMM.)/2114/2025	15-12-2025	Yes Bank Ltd Vs SHRIPAL KESHRI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-12-2025
				OMP (COMM.)/2163/2025	(D)OMP (COMM.)/2163/2025	17-12-2025	Yes Bank Ltd Vs DEEPANSHU SANJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-12-2025
				OMP (COMM.)/2164/2025	(D)OMP (COMM.)/2164/2025	17-12-2025	Yes Bank Ltd Vs ARUN TYAGI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (COMM.)/2165/2025	(D)OMP (COMM.)/2165/2025	17-12-2025	Yes Bank Ltd Vs ARIS ANSARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (COMM.)/2166/2025	(D)OMP (COMM.)/2166/2025	17-12-2025	Yes Bank Ltd Vs FARHAN MEWATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				Execution (Comm.)/441/2025	Execution (Comm.)/441/2025	19-12-2025	CANARA BANK Vs SHREE VANSI MISHRA				
				CS (COMM)/1034/2025	CS (COMM)/1034/2025	19-12-2025	VIJAY KUMAR Vs ICICI BANK	IRAKSHIT KOCHHAR			15-12-2025
				OMP (COMM.)/2178/2025	(D)OMP (COMM.)/2178/2025	19-12-2025	YES BANK LTD Vs CHHAYA BHARANA	KARTIK KUMAR	1126211488	LEGAL@KATYAL ASSOCIATES.COM	18-12-2025
				OMP (COMM.)/2181/2025	(D)OMP (COMM.)/2181/2025	19-12-2025	Yes Bank Ltd Vs MOHD SHAHZAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	18-12-2025
				OMP (COMM.)/2182/2025	(D)OMP (COMM.)/2182/2025	19-12-2025	AXIS BANK LIMITED Vs GHANASHYAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/2183/2025	(D)OMP (COMM.)/2183/2025	19-12-2025	AXIS BANK LIMITED Vs ARIF	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2184/2025	(D)OMP (COMM.)/2184/2025	19-12-2025	AXIS BANK LIMITED Vs SANJAY KUMAR	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2185/2025	(D)OMP (COMM.)/2185/2025	19-12-2025	AXIS BANK LIMITED Vs SHIV MOHAN SINGH	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2186/2025	(D)OMP (COMM.)/2186/2025	19-12-2025	AXIS BANK LIMITED Vs NARAYAN SINGH	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2187/2025	(D)OMP (COMM.)/2187/2025	19-12-2025	AXIS BANK LIMITED Vs RAKESH KUMAR	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				OMP (COMM.)/2188/2025	(D)OMP (COMM.)/2188/2025	19-12-2025	AXIS BANK LIMITED Vs MAHESH SO ROOP SINGH	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	15-12-2025
				CS (COMM)/1044/2025	CS (COMM)/1044/2025	20-12-2025	Saraswati Lamifab Vs Faizi Industries	AJAY KUMAR 9350730425	ADV.AJAY.KHOWAL@GMAIL.COM	19-12-2025
				OMP (COMM.)/2209/2025	(D)OMP (COMM.)/2209/2025	20-12-2025	YES BANK LTD Vs JAGRIT SAHNI	KARTIK KUMAR 1126211488	LEGAL@KATYAL ASSOCIATES.COM	16-12-2025
				OMP (COMM.)/2210/2025	(D)OMP (COMM.)/2210/2025	20-12-2025	Shriram Finance Ltd Vs DITTEN BAKSHI	MANOJ KUMAR		17-12-2025
				OMP (COMM.)/2211/2025	(D)OMP (COMM.)/2211/2025	20-12-2025	Yes Bank Ltd Vs AMIT VERMA	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	17-12-2025
				OMP (COMM.)/2212/2025	(D)OMP (COMM.)/2212/2025	20-12-2025	YES BANK LTD Vs MITHELESH KUMAR MISHRA	KARTIK KUMAR 1126211488	LEGAL@KATYAL ASSOCIATES.COM	16-12-2025
				OMP (COMM.)/2213/2025	(D)OMP (COMM.)/2213/2025	20-12-2025	YES BANK LTD Vs NIRDESH KUMAR	KARTIK KUMAR 1126211488	LEGAL@KATYAL ASSOCIATES.COM	16-12-2025
				CS (COMM)/1051/2025	CS (COMM)/1051/2025	22-12-2025	SBWOOD LAM LLP Vs SHIV SHAKTI LAMINATES	VIKRANT MEHTA 9013001400	ADVOCATEVIKRANTMEHTA@GMAIL.COM	20-12-2025
				Execution (Comm.)/448/2025	Execution (Comm.)/448/2025	23-12-2025	Aqualite Industries Private Limited Vs Boni Footwear			
				OMP (COMM.)/2242/2025	(D)OMP (COMM.)/2242/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MURGAN SO LAXMI	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		OMP (COMM.)/2243/2025	(D)OMP (COMM.)/2243/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs AMIT KUMAR	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (COMM.)/2244/2025	(D)OMP (COMM.)/2244/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs MOHD HANIF	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (COMM.)/2245/2025	(D)OMP (COMM.)/2245/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SAPPHIRE WELLNESS	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				OMP (COMM.)/2246/2025	(D)OMP (COMM.)/2246/2025	23-12-2025	IDFC FIRST BANK LIMITED Vs SHAHBAZ HAIDER 50	SANJEEV PATHAK 9717028845	LITIGATION@SRCSLEGAL.COM	22-12-2025
				CS (COMM)/1061/2025	CS (COMM)/1061/2025	26-12-2025	RAM PAL SINGH Vs SUNIL KUMAR	MANISH TANWAR 9891139408	MANISHADV@GMAIL.COM	24-12-2025
			1	CS(COMM)	912/2025	01.12.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH 9718209970	AASTHA@THELEGIST.COM	24.11.2025
			1	CS(COMM)	911/2025	01.12.2025	STATE BANK OF INDIA VS. ARUN SHARMA	ANSHU SHUKLA 9210043774	ADVOCATEANSHU@GMAIL.COM	03.11.2025
			1	CS(COMM)	910/2025	01.12.2025	RAISHUDDIN VS. JAGDISH INDIAN COUNCIL OF HISTORICAL RESEARCH (ICHR)	VS. JAGDISH OP PRASAD 9953207294	NOT AVAILABLE	04.10.2025
			1	CS(COMM)	909/2025	01.12.2025	GARDGIL VOHRA VENTURES PVT. LTD. VS. AAMRAKUNJ REALTY LIMITED AND ANR.	JUJHAR SINGH 9711968186	JUJHARSINGHA DVOCATE@GMAIL.COM	20.11.2025
			1	CS(COMM)	921/2025	04.12.2025	MR. ABDUL ALIM. QURESHI VS. M/S SATKARTAR SHOPPING LIMITED	TARIQ FAROOQI 9811037869	MTF2474@GMAIL.COM	19.11.2025
			1	CS(COMM)	914/2025	03.12.2025	R L POLYMERS VS. S S PRO PLAST INDIA LLP	SURESH CHAUDHARY 9811293938	CHAUDHARY3938@GMAIL.COM	21.11.2025
			1	CS(COMM)	915/2025	03.12.2025	M/S KNM SOURCE INDIA VS. SHEVAM GIFTING SOLUTION ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU, AYUSH MITTAL & MEHAK SHARMA 8826872049	LEXWORKSS@GMAIL.COM	19.11.2025
			1	CS(COMM)	916/2025	03.12.2025	ARP ENTERPRISES VS. SHEVAM GIFTING SOLUTION & ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU, AYUSH MITTAL & MEHAK SHARMA 8826872049	LEXWORKSS@GMAIL.COM	19.11.2025
			1	CS(COMM)	917/2025	03.12.2025	M/S STYLE MART IMPEX VS. SHEVAM GIFTING SOLUTION ORS.	VIKAS SAREEN AKHIL KRISHAN MAGGU, AYUSH MITTAL & MEHAK SHARMA 8826872049	LEXWORKSS@GMAIL.COM	18.11.2025
			1	MISC. DJ	5902/2025	08.12.2025	RAJESH KUMAR JAIN VS. TATA TELESERVICES	DEEPAK KR. AGGARWAL 9650335116	AGARWALANDROY@GMAIL.COM	29.11.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	CS(COMM)	929/2025	08.12.2025	M/S ENTERPRISES MADHAVI SINHA PROP OF M/S SAI PACKAGES	AAHAN ELITE VS. LEGAL ETHICS	999062018, 8586862018	ELITEETHICSLEGAL@GMAIL.COM	29.11.2025
			1	OMP(I)COMM	325/2025	09.12.2025	M/S JAGDAMBA TRACK FASTENERS CHOPANKI VS. UNION OF INDIA	DHIRAJ SACHDEVA	9818114050	SACHDEVA.DHIRAJ@GMAIL.COM	28.11.2025
			1	OMP(COMM)	197/2025	12.12.2025	M/S BOOTES IMPEX TECH. LTD. VS. MR. YOGESH MALHOTRA	GAURAV JAIN	9891421096	GAURAVJAIN1824@GMAIL.COM	02.12.2025
			1	CS(COMM)	943/2025	12.12.2025	WELL FREIGHT LTD. VS. INDIGO COLLECTIONERS LTD.	(P) SANTANU VS. (P) INDIGO KUMAR PATRA	9650059372	PATRASANTANU1972@GMAIL.COM	28.11.2025
			1	CS(COMM)	942/2025	12.12.2025	STATE BANK OF INDIA VS. MR. PETER RAESH PREM & ANR.	A. K. RAUT	9999132159	AKROUTADVOATE@GMAIL.COM	26.11.2025
			1	CS(COMM)	946/2025	15.12.2025	M/S AXSYS SOLUTIONS VS. M/S ASIAN HOTEL	SANJAY BAJAJ	9811082913, 9872505902	BBLS@GMAIL.COM	29.11.2025
			1	CS(COMM)	945/2025	15.12.2025	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@gmail.com	11.12.2025
			1	CS(COMM)	947/2025	15.12.2025	SUPRABHA MITRA VS. MUDA SSIR HUSSAIN	U. K. SINGHAL VS. ARDCHIT SINGHAL	9599043047	LEGAL@SIGMALLEGAL.IN	22.11.2025
			1	CS(COMM)	959/2025	17.12.2025	SBI VS. MS. SWATI	SH. VIJAY PRAKASH	9810210832	NOT AVAILABLE	28.10.2025
			1	CS(COMM)	951/2025	16.12.2025	REVEX PLASTICISERS PVT. LTD. VS. DEVENDRA NATH SAHNI	BHARAT GUPTA VS. VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	18.11.2025
			1	CS(COMM)	969/2025	19.12.2025	CINE SOUND PROMS EDUCATIONAL TRUST	VS. VIPIN TIWARI	8920765540	VIPINTIWARI107@GMAIL.COM	23.11.2023
			1	CS(COMM)	968/2025	19.12.2025	CANARA BANK RAJESH SINHA	VS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	11.12.2025
			1	CS(COMM)	967/2025	19.12.2025	INDIAN OVERSEAS BANK V.S M/S SILVER AND NAURAL FOOD PRODUCTS AND ANR.	UJJWAL KUMAR VS. ASSOCIATES	9899596050, 9958792230	UJJWALLAWFIRM@GMAIL.COM	08.12.2025
			1	CS(COMM)	970/2025	20.12.2025	M/S EAGLE CARGO MOVERS PVT. LTD. VS. M/S MM LOGISTICS	SH. AMRISH	8882288828	ADV.AMRISHMALIK@GMAIL.COM	04.11.2025
			1	CS(COMM)	979/2025	22.12.2025	BANK OF BARODA VS. AVIJIT BISWAS	SATYAPAL SINGH	9811538496	SATYAPSINGADV@REDIFFMAIL.COM	02.12.2025, 10.12.2025

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			1	OMP(COMM)	204/2025	22.12.2025	NATIONAL RURAL INFRASTRUCTURE DEVELOPMENT AGENCY VS. DECCAN CONSULTING ENGINEERS PVT.LTD.	MS. AMRITANANDA CHAKRAVORTY	9971846684	AMRITANANDA@CSMCHAMBERS.COM	17.12.2025
			1	CS(COMM)	986/2025	24.12.2025	HERO INVESTCORP PRIVATE VS MATESWARI ENTERPSEISE	PRAMOD KUMAR SINGH	9810481016	MAIL@THELEGI ST.COM	17.12.2025
			1	CS(COMM)	985/2025	24.12.2025	HERO INVESTCORP PRIVATE LIMITED VS. ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM, LITIGATION.KUNALKHANNACO@GMAIL.COM	22.12.2025
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	908/2025	01-12-2025	GLOBAL TOURS AND TRAVELS THROUGH ITS PROPRIETOR MR RISHI SAPRA Vs CHHATAR SINGH DARBAR	Rajat Bhalla(P),	9868858012	adv.pankaj.s@gmail.com	15.11.2025
			25	CS (COMM)	918/2025	03-12-2025	ABC TRADING COMPANY Vs SHEVAM GIFTING SOLUTION	Vikas sareen(P),	8826872049	lexworkss@gmail.com	17.11.2025
			25	CS (COMM)	920/2025	03-12-2025	VEE INTERNATIONAL PEE Vs SHEVAM GIFTING SOLUTION	Vikas sareen(P),	8826872049	lexworkss@gmail.com	14.11.2025
			25	CS (COMM)	919/2025	03-12-2025	UTOPIA GLOBAL Vs SHEVAM GIFTING SOLUTION	Vikas sareen(P),	8826872049	lexworkss@gmail.com	12.11.2025
			25	CS (COMM)	922/2025	04-12-2025	MOHAMMAD AFSAR KHAN Vs SATKARTAR SHOPPING LIMITED THROUGH THE MANAGING DIRECTOR	Mohd Bilal Ansari(P),	8826872049	not provided	26.11.2025
			25	CS (COMM)	923/2025	04-12-2025	SMT SUNITA DEVI Vs NATIONAL INSURANCE COMPANY LTD	Gurmit Singh Hans(P),	9810209575, 9307 495779	legalask@gmail.com	06.11.2025
			25	CS (COMM)	933/2025	11-12-2025	AERO EXPRESS WHEELS PRIVATE LIMITED Vs SIDDHANT SINGH	Aarya Kumar(P),	9810035893	chamberofjoy@outlook.com	17.11.2026
			25	CS (COMM)	932/2025	11-12-2025	NIRMAL FIBERS PVT LTD Vs LEDERFIELD	ARTI GUPTA(P),	9999755355	amanasht99@gmail.com	22.11.2025
			25	CS (COMM)	931/2025	11-12-2025	NIRMAL FIBRES PVT LTD Vs M/S SHUBHAM ENTERPRISES	ARTI GUPTA(P),	9999755355	amanasht99@gmail.com	25.10.2025
			25	CS (COMM)	937/2025	12-12-2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATORY MR MISHRA Vs MR OPOYI PRIVATE LIMITED ONE	Jagriti Vij(P),	not provided	wasim@lectiolaw.com	28.11.2025
			25	CS (COMM)	938/2025	12-12-2025	EN Communications Private Limited Vs SANDEEP SHARMA	Geetashi Chandna(P),	9711882887	geetanshichandana@gmail.com	30.11.2025
			25	CS (COMM)	954/2025	17-12-2025	FARMART SERVICE PVT LTD Vs DIAMONDS FOOD THROUGH ITS PARTNERS AND AZAAR	DEEPAKUR SONDHI(P),	011- 41745180	Deepankur@sondhipartners.com	05.11.2025

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			25	CS (COMM)	955/2025	17-12-2025	STATE BANK OF INDIA Vs BALRAM JHA	Gopal Sharma(P), Chand	9810210832	vijayprakash9682@gmail.com	02.11.2025
			25	CS (COMM)	956/2025	17-12-2025	STATE BANK OF INDIA Vs SANJAY RAUL	Gopal Sharma(P), Chand	9810210832	vijayprakash9682@gmail.com	14.11.2025
			25	CS (COMM)	957/2025	17-12-2025	STANDARD CHARTERED BANK Vs B K ENTERPRISES	NAZIA PARVEEN(P),	01 1 -4754398122375422	not provided	16.11.2025
			25	CS (COMM)	958/2025	17-12-2025	STANDARD CHARTERED BANK Vs SHREE SHAKTI STEEL	NAZIA PARVEEN(P),	01 1 -4754398122375422	not provided	23.11.2025
			25	CS (COMM)	962/2025	18-12-2025	STATE BANK OF INDIA Vs AJEET KUMAR	ANSHUMAN SRIVASTAVA(P),	-9990042551	not provided	09.11.2025
			25	CS (COMM)	963/2025	18-12-2025	PAHARPUR COOLING TOWERS LTD THROUGH AR Vs AIR SOLUTIONS	GATANU SAIKIA(P),	9810463278	lawyer.saikia@gmail.com	19.11.2025
			25	CS (COMM)	966/2025	19-12-2025	HT Music and Entertainment Company Limited Vs R Rajkumar Proprietor M/S Media Circle and Anr	Madhur Dhingra(P),	011-43032555	not provided	07.11.2025
			25	CS (COMM)	972/2025	20-12-2025	CURRIE AND BROWN INDIA LIMITED Vs KEAN CONSTRUCTION LLP	AMAR KUMAR(P),	98993972909717101829	sksi.hgh7002@gmail.com	28.10.2025
			25	CS (COMM)	973/2025	20-12-2025	Ht Media Ltd Vs Mezbaan Restaurant	puneet bajaj(P),	9811700978	bajaj.bajaj128@gmail.com	03.11.2025
			25	CS (COMM)	971/2025	20-12-2025	CURRIE AND BROWN INDIA PVT LTD Vs OMKAR REALTORS AND DEVELOPERS PRIVATE LIMITED	AMAR KUMAR(P),	98993972909717101829	sksi.hgh7002@gmail.com	24.11.2025
			25	CS (COMM)	978/2025	22-12-2025	BANK OF BARODA Vs MANJU	SATYAPAL SINGH(P),	9811538496	satvapsinghadv@rediffmail.com	29.10.2025
			25	CS (COMM)	977/2025	22-12-2025	BANK OF BARODA Vs HEMLATA MISHRA	SATYAPAL SINGH(P),	9811538496	satvapsinghadv@rediffmail.com	16.11.2025
			25	CS (COMM)	976/2025	22-12-2025	M/S JSM ENERGY PVT LTD Vs M/S BLUEBIRD SOLAR PRIVATE LIMITED	Rishi Didwania(P),	-9958259265	advrshididwania@gmail.com	30.10.2025
			25	CS (COMM)	984/2025	23-12-2025	NIKE INNOVATE CV Vs ASHOK KUMAR AND ANR	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	26.11.2025
			25	CS (COMM)	981/2025	23-12-2025	CANON INDIA PRIVATE LIMITED Vs ASSMATA MEDIA PRIVATE LIMITED	Saurabh Kumar(P),	8269070908	djain@luthra.com	30.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			25	CS (COMM)	987/2025	24-12-2025	MS KML MOLDINGS UNIT OF KRISHNA MARUTI LIMITED Vs VIMAL PLAST (INDIA) PRIVATE LIMITED	Sunil Ojha(P),	9311181478	:sunilkojha.adv@gmail.com	05.11.2025
			25	CS (COMM)	990/2025	26-12-2025	KTC INDIA LIMITED Vs ABSOLUTE LEGENDS SPORTS PRIVATE LIMITED	Ghanshyam Sharma(P),	9716662014		17.11.2025
			25	CS (COMM)	936/2025	12-12-2025	International Law Affiliates Sole Proprietor Mr Amir Z Singh Pasrich Vs M/S HEROME COSMATICS	KARAN BAHMANI(P),	-41011920	inbox@ilaindia.com	18.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/907/2025	01-12-2025	INDERJIT MEHTA CONSTRUCTIONS PVT LTD Vs ANAND WOOD CRAFT	Anay Khandelwal(P),	NOT AVAILABLE	NOT AVAILABLE	14-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/913/2025	02-12-2025	CAPTAIN JASKARAN BHULLAR Vs SPICEJET LIMITED	ANAND PRAKASH(P),	9310511420	prakash.law@gmail.com	12-11-2025
			20	OBJECTION PETITION U/S 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/193/2025	05-12-2025	VANCON MODULAR PVT LTD Vs Karan Kumar Surana	Deepak Tyagi(P),	9811120780	nobilitasjuris@gmail.com	02-12-2025
			20	OBJECTION PETITION U/S 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/194/2025	06-12-2025	UNION OF INDIA Vs ECARTES TECHNOLOGY PVT LTD	Jyoti Advocate(P),	9554140690	NOT AVAILABLE	05-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/926/2025	06-12-2025	HT MEDIA LTD Vs INDERJIT SINGH SONI	puneet bajaj(P),	9711166242	NOT AVAILABLE	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/928/2025	08-12-2025	MS SHRI MAHAVIR ENTERPRISES Vs AJAY ARORA	SUKRIT GUPTA(P),	9999913968	sukrit.gupta2718@gmail.com	06-11-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/930/2025	10-12-2025	SHUBHAM MASALE PVT LTD Vs GOLD SPICES AND DRY FRUITS	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	01-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/935/2025	11-12-2025	NIRMAL Vs B REXINE HOUSE KHAIR NAGAR	KARTI GUPTA(P),	9810236090	NOT AVAILABLE	12-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/940/2025	12-12-2025	Greotech Easy Solutions Pvt Ltd Vs Lexus Corp Solutions	Shivam Gupta(P),	9911113105	shivamg895@gmail.com	08-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/941/2025	12-12-2025	UNION BANK OF INDIA Vs TANVIR AHMAD	rajendra yadav(P),	7982870432	advrajenrayadav@gmail.com	01-12-2025
			20	OBJECTION PETITION U/S 34 ARBITRATION & CONCILIATION ACT	OMP (COMM)/196/2025	12-12-2025	GTL INFRASTRUCTURE LTD Vs TECHNOMAT COMPOSHEET PVT LTD	Ankit Kumar(P),	9910027367	NOT AVAILABLE	10-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/939/2025	12-12-2025	ARUN JULKA Vs DOUBLE TICK MEDIA PVT LTD	RAHUL MALHOTRA(P),	9899218215	RAHULSSMALHOTRA@GMAIL.COM	03-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/944/2025	13-12-2025	LAKSHAY AHUJA Vs M/S JUVENTAS CLOTHING TECHNOLOGIES PVT LTD	SUNIL LALWANI(P),	9891880710	NOT AVAILABLE	14-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/948/2025	15-12-2025	Pearl Packaging Vs Sampark Industries Ltd	Babli kala(P),	9953249558	NOT AVAILABLE	16-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/953/2025	16-12-2025	M/s RAL CONSUMER PRODUCTS LTD Vs M/s REDSON RETAIL AND REALITY PVT LTD AND ORS	mansi chadha(P),	9910772005	mansi_chadha@hotmail.com	22-07-2025

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			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/199/2025	16-12-2025	DR ER RAJAJAINDEERR SHAGUN JAINA Vs INDUSMEHTA(P), TOWERS LIMITED		9891111129	NOT AVAILABLE	12-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/952/2025	16-12-2025	SMILEY GARMENTS Vs S S MART RETAIL LLP	Neelam Malik(P),	9813226176	NOT AVAILABLE	09-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/961/2025	17-12-2025	STATE BANK OF INDIA Vs PRITY KUMARI	Gopal Chandra Sharma(P),	7838929829	Sharma9683@gmail.com	28-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/960/2025	17-12-2025	PRIME COMFORT PRODUCTS PVT LTD Vs SEHGAL(P), M/s SHREE SIDDHIVINAYAK TRADING COMPANY	BHUVANESH	9810149006	bhuvanesh@abcawoffices.com	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/964/2025	18-12-2025	STATE BANK OF INDIA Vs MS SIMRAN AGGARWAL	ANSHUMAN SRIVASTAVA(P),	NOT AVAILABLE	NOT AVAILABLE	27-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/974/2025	20-12-2025	LIFE LINE UNIVERSAL PVT LTD Vs SIO VASUNDHRA INTERNATIONAL PVT LTD AND ORS	Kaushal Aggarwal(P),	NOT AVAILABLE	NOT AVAILABLE	12-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/975/2025	20-12-2025	SYNAPSEINDIA OUTSOURCING PVT LTD Vs SOURCE FUSE TECHNOLOGIES INDIA PVT LTD AND ORS	BHUVANESH SEHGAL(P),	9810149006	bhuvanesh@abcawoffices.com	23-05-2025
			20	SUIT FOR RECOVERY	CS (COMM)/980/2025	22-12-2025	TRACK MANUFACTURING COSINGH PVT LTD Vs M/s KQUALITY PHARMACEUTICALS LTD	BIJENDRA SINGH METHIALA(P),	9810393638	bijendram@gmail.com	31-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/983/2025	23-12-2025	AGCS AGGREGATION PRIVATE LIMITED Vs BANSI MORENA WALA AND ANR	Ayush Kumar Singh(P),	NOT AVAILABLE	NOT AVAILABLE	09-12-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/982/2025	23-12-2025	SOBHAGYA MEDIA PVT LTD Vs AUTHENTIC PRESS NETWORK PVT LTD AND ORS	DAVESH VASHISHTHA(P),	9958445115	dvashishth@gmail.com	18-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/206/2025	24-12-2025	JAGDISH TYRES PVT LTD Vs INDAG RUBBER LIMITED AND ANR	Dushyant Bhargava(P),	9013173324	bhargavalegal@gmail.com	20-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/205/2025	24-12-2025	INTELLIGENT COMMUNICATION SYSTEMS INDIA LTD ICSIL THROUGH ITS MANAGING DIRECTOR Vs DELHI JAL BOARD THROUGH ITS	Shivnath Kumar(P),	9873198385	adv.shivnath@gmail.com	20-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/988/2025	24-12-2025	CANARA BANK Vs SUMIT PUNIA	KUMAR VISHWJEET(P),	NOT AVAILABLE	NOT AVAILABLE	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/207/2025	26-12-2025	Delhi Development Authority Vs Rajinder Parshad Gupta	Promila Kapoor(P),	9811106945	NOT AVAILABLE	24-12-2025
23	MS. SAVITA DISTRICT JUDGE (COMMERCIAL COURT)	RAO.SOUTH	12, New Court Block-1	CIVIL CASES	CS (COMM)/547/2025	04/12/2025	UNION BANK OF INDIA Vs VARUN AGGARWAL	Sunil Choudhary(P),	9312872882	advlalitkumar3700@gmail.com	03.12.2025

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			12, New Court Block-I	CIVIL CASES	CS (COMM)/558/2025	11/12/2025	Outlook Publishing India Private Limited Vs Brandfosys Media and Technologies	Setu Niket(P),	9873109672	mail@curarelegal.com	10.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/562/2025	15/12/2025	CANARA BANK Vs DEVA ENTERPRISES	AJAY KUMAR SAINI(P),	8882449168	sk.lawnexus@gmail.com	12.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/564/2025	17/12/2025	MRG CONSULTANTS PVT LTD Vs COLOR PALETTE PVT LTD	Shubh Mathur(P),	9354028785	advshubmathur@gmail.com	16.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/568/2025	20/12/2025	Amritsar Haveli Cuisines Private Limited Vs Kulwinder Singh	ANSHUMAN(P),	9911373783	info@markshield.in	19.12.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/573/2025	24/12/2025	Punjab National Bank Vs Pradeep	Pratap Chandra Rana(P),	9990366723	prana25000@gmail.com	23.12.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/570/2025	22.12.2025	Canara Bank Vs Kamalni Prop.	Ankur Singh	9910482995	ankursinghbhadana@gmail.com	12.12.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/543/2025	01/12/2025	SMALL FARMERS ARGUMENT BUSINESS CONSORTIUM Vs SHANTI INDUSTRIES	Shantanu Garg(P)	7535066000	delhi@maheshwariandco.com	12/11/2025
			17, New Court Block-I	Commercial	CS (COMM)/556/2025	09/12/2025	UNION BANK OF INDIA Vs ASHISH KUMAR SRIVASTAVA AND ORS	Sunil Choudhary(P)	9312933300, 9540009991	Not provided	01/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/565/2025	17/12/2025	MOOL CHAND Vs Safderjang Hospital	Deepak kumar(P)	9999600506	deepakkumaro506@gmail.com	15/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/566/2025	18/12/2025	WELLVERSED HEALTH PRIVATE LIMITED Vs MACH NUTRITION STORE Through its Proprietor Manish Pahalwan	KUNAL KHANNA(P)	999757185	ip.kunalkhanna@gmail.com	16/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/569/2025	22/12/2025	MYSORE PERFUMERY HOUSE MANASH LIFESTYLE PRIVATE LIMITED	DEEPA NIL KUMAR SAHU(P)	980134793	allipcare@gmail.com	18/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/571/2025	23/12/2025	CANARA BANK Vs M/S DESIGN ENSURE	SAURABH KUSHAWAHA(P)	9999797421	sk.lawnexus@gmail.com	05/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/572/2025	23/12/2025	M/s AAKRITI TRADING COMPANY Vs POWER HEALTH NUTRITION AND ORS	Paras Chawla (P)	9999148514	paras.chawla34@gmail.com	19/12/2025
			17, New Court Block-I	Commercial	CS (COMM)/576/2025	26/12/2025	ANIL KUMAR RAIZADA Vs INDUS TOWERS LIMITED THROUGH ITS DIRECTOR/S	LALIT SHARMA(P)	9818772001	adv.lalitsharma09@gmail.com	22/12/2025
26	Sh. Ajay Kumar Jain, District Judge (Commercial Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/542/2025	01/12/2025	UNION BANK OF INDIA Vs VINAY PRASAD	DHANANJAY KUMAR	9540009991	adv.lalitkumar570@gmail.com	26.11.2025

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			29, New Court Block-II	Commercial	CS (COMM)/548/2025	04/12/2025	Jugal Kishore Chowdhury Charitable Educational Trust Vs Brace Radical Credit Rating Private Limited	P.K. AGARWAL 8285230770	Office@pkagrawaladvocates.com	28.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/549/2025	04/12/2025	M/S NATURE MAGIC WORLD Vs Reliance Retail Limited	ARUNI PODDAR(P), 9540555810	poddarlegal@gmail.com	04.11.2025
			29, New Court Block-II	Commercial	Execution (Comm)/172/2025	05/12/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs SHRING CRAFT INC	NAVDEEP SINGH(P), 9560523320, 8860751228	mail.attriandattri@gmail.com	28.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/552/2025	06/12/2025	M/S NEELAM ENTERPRISES Vs M/S MP PHARMACEUTICAL AND ANR	Deepal Goel(P), 9999048001	deepal@deepalgoeil.in	17.11.2025
			29, New Court Block-II	Commercial	ExCOMM Award by Arb Comm/73/2025	09/12/2025	UGRO CAPITAL LTD Vs ISHANVI ENTERPRISES AND ORS	Rajiv Narain 9810318803, 8130224461	leagumdelhi@gmail.com	18.09.2025
			29, New Court Block-II	Commercial	CS (COMM)/557/2025	10/12/2025	CHIMES AVIATION PVT LTD Vs THE NATIONAL INSURANCE CO LTD	NAVDEEP SINGH(P), 9811311360	nsingh_1908@yahoo.co.in	12.11.2025
			29, New Court Block-II	Commercial	CS (COMM)/561/2025	13/12/2025	KEYSTONE SOLUTIONS Vs AMBROSIA BRANDS PRIVATE LIMITED	Chetan Roy(P), 011-46541551, 011-45036338	chetan@integrataawfirm.co	09.12.2025
			29, New Court Block-II	Commercial	OMP (COMM)/56/2025	15/12/2025	PRANAY ARUN PANDIT Vs M/S PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	BHIDE, KALYANI DILIP(P), 7709954317	kalyanidilipbhide@gmail.com	04.10.2025
			29, New Court Block-II	Commercial	CS (COMM)/575/2025	24/12/2025	Max Healthcare Institute Limited Vs Eye Max Hospital	RAUNAQ KAMATH 9999947699	raunaq@ira.law	23.12.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	974/2025	01-12-2025	MANTU MANDALCHANDRA PROPRIETOR VS MSM SHEKHAR PERIPHERALS POINT Vs AVADH KISHOR PROPRIETOR WAKE UP MARKETING INDIA	9810209981	legal.shebang@gmail.com	26-11-2025
				CS(COMM)	981/2025	02-12-2025	DR. VARUN AGARWAL Vs TELEGRAM FZ LLC AND ORS	MANISH 9813607617	chambersofkte@gmail.com	27-11-2025
				CS(COMM)	991/2025	04-12-2025	SHRI UDIT KAUSHIK Vs SHRI GAURAV KUMAR GUPTA AND ANR	MADAN LAL 9810693008	madanlal.ml@gmail.com	17-11-2025
				CS(COMM)	996/2025	05-12-2025	R K ASSOCIATES AND HOTELIERS PVT LTD Vs M/S BLUE STAR PACK KRAFT THROUGH PROPRIETOR MR PARASMALJI	VIJAY KUMAR KAUNDAL 9811264777	vijay.kundal@saraipartners.com	01-12-2025
				CS(COMM)	997/2025	05-12-2025	SUNITA KALRA Vs ADITYA BIRLA FASHION AND RETAIL LTD	ANUPAM JINDAL 9891475320	pankajsinghal.advocate@gmail.com	26-11-2025

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				CS(COMM)	1006/2025	08-12-2025	HETTICH INDIA PVT. LTD. Vs M/s VCURVE INFRA SOLUTIONS LLP AND ORS.	RUPAM KUMARI	9910721966	rka.advocate@gmail.com	12-11-2025
				CS(COMM)	1007/2025	08-12-2025	M/s MOGLI LABS (INDIA) PVT. LTD. Vs SUPERTECH INDIA PVT. LTD.	TARUN VERMA	9871495838	estarunverma@gmail.com	18-11-2025
				CS(COMM)	1009/2025	09-12-2025	THE FOUNDRY VISIONMONGERS LIMITED Vs SRIRAM CHANDRASEKARAN AND ANR.	PUNEET AHUJA	0120-4059300	shantanu@anandanand.com	05-12-2025
				CS(COMM)	1014/2025	10-12-2025	BANK OF INDIA Vs THEAMRENDRA UNIQUE UNISEXNATH SHUKLA SALON	AMRENDRA NATH SHUKLA	9910717081	advamrendra22@gmail.com	06-12-2025
				CS(COMM)	1027/2025	13-12-2025	DEEPAK KUMAR Vs MOHD. NAZISH KHAN	TUSHAR THAREJA	9899324444	tharejatushar29@gmail.com	26-11-2025
				CS(COMM)	1032/2025	15-12-2025	MAGUNTA AGROFARMS LIMITED Vs M/S EXQUISITE TRADELINKS LLP	RAHUL ANIL KHANNA	9958995824	rahul@rklaw.co.in	19-08-2025
				CS(COMM)	1033/2025	15-12-2025	STATE BANK OF INDIA Vs RAJ KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	12-12-2025
				CS(COMM)	1039/2025	16-12-2025	ALK ENTERPRISES AND ANR. Vs RANISODIA AGGARWAL AND ORS.	AKANSHA RANISODIA	9717321989	advocateakanshasodia@gmail.com	16-12-2025
				CS(COMM)	1049/2025	17-12-2025	SOHINI SINGH Vs KRSSHALAJ MRIDUL EXPORTS	SHALAJ MRIDUL	9810656757	shalaj.mridul@legalcampus.co.in	02-12-2025
				CS(COMM)	1059/2025	18-12-2025	M/S FOREVER EXIMS INDIA PVT LTD Vs M/S NUMBER ONE ADVERTISING AND MARKETING CO	SAKSHI JAIN	8800214656	sakshijain@jainchambers.com	03-12-2025
				CS(COMM)	1061/2025	18-12-2025	RAHUL SIWACH Vs VENUS ESTATE PVT LTD	VISHAL PANWAR	9717686645	vishalpanwar2003@gmail.com	23-07-2025
				CS(COMM)	1082/2025	23-12-2025	P. ARYAN ART GALLERY PVT. LTD. Vs EJAAZ COUTURE PRIVATE LTD. AND ANR.	AYUSH GUPTA	9818402326	ayush@guptalegal.in	18-12-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/1062/2025	19.12.2025	State Bank of India Vs BRIJLAL	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	N/A
					CS (COMM)/987/2025	03.12.2025	MOHAMMED JUNAID Vs THE STARK VISAS through its managing director	Mohd Shuaib Khan(P),	9711876418	mohdshuaibkhan07@gmail.com	04.11.25
					CS (COMM)/975/2025	01.12.2025	MANTU MANDAL Vs BIMILESH KUMAR DUBEY	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.com	26.11.25

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					CS (COMM)/982/2025	03.12.2025	M/S ALLIANCE QUARRIES MINES PVT LTD Vs RAHUL SUKHWAL AND ANR	Akhil Singh(P), Pratap	868503817	dineshchawla@yahoo.com	17.11.25
					CS (COMM)/995/2025	05.12.2025	PORTRONICS DIGITAL PRIVATE LIMITED Vs NEW SHOP CSTORE NETWORK PVT LTD	Sumit Nagpal(P),	9911995000	mail@nagpal.law	N/A
					CS (COMM)/1019/2025	12.12.2025	Shilpkar India Designers and contractors private limited Vs Buildcon Developers	Ashok Kumar(P),	8178802330	adv.ashokkumar84@gmail.com	23.09.25
					CS (COMM)/1020/2025	12.12.2025	NUMBER ONE ADVERTISING AND MARKETING CO Vs TRUSTCAP PVT LTD	Rajeev Kapoor(P),	9899785517	info@kandbparthers.com	06.12.25
					CS (COMM)/1012/2025	09.12.2025	M/S ZOMA ENGINEERS Vs M/S JSC INSTITUTE GIPROSTROYOMOST	ANURAG SINGH(P),	9958879724	nelawnetwork@gmail.com	28.11.25
					CS (COMM)/1024/2025	13.12.2025	CANARA BANK Vs SANDEEP GAHLAWAT PROP KC RESTURANT CHAYLO	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	10.12.25
					CS (COMM)/1028/2025	13.12.2025	SHRI VIJAY KUMAR AGGARWAL THROUGH HIS AR Vs M/S PIONEER MEGA PRINTERS	Hemant Gupta(P),	9811249331	legalteam.plc@gmail.com	09.12.25
					CS (COMM)/1017/2025	11.12.2025	DR HARRY CONSULTANTS PVT LTD Vs indian oil corporation limited	Rohit Taneja(P),	9810945207	fusjurisofc@gmail.com	N/A
					CS (COMM)/1045/2025	17.12.2025	VIJAY GARG Vs M/S IREO GRACE REALTECH PVT LTD AND ORS	SMUKESH KUMAR(P),	9810682372	shekhawatilegal@yahoo.co.in	10.12.25
					CS (COMM)/1053/2025	18.12.2025	BANK OF BARODA Vs SHATRUGHAN KUMAR PODDAR	Eram Khan(P),	9717099220	eramadv2000@gmail.com	09.12.25
					CS (COMM)/1081/2025	23.12.2025	VISHWAS SINGHAL (Prop of M/s Anako India Company) Vs M/S SEETU KOHLI CONCEPTS PVT LTD(THR ITS PARTNER/AR	SHALU KARDAM(P),	9811041494	radheyshyamadv@gmail.com	16.12.25
					CS (COMM)/1070/2025	22.12.2025	M/S RX INFOTECH PVT LTD Vs M/S A P Peripherals	Maneesh Gumber(P),	9911315304	axentlawfirm@gmail.com	15.12.25
					CS (COMM)/1093/2025	24.12.2025	MANTU MANDAL Vs SHIVAM YADAV	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.com	08.11.25
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/884/2025	03-11-2025	PAI PLATFORMS PVT LTD Vs AVGSS HOSPITALITY AND RESTAURANTS LLP	AMULYA SUPADHYAY(P),	91-9807498297	office@nmlegal.in	23.08.2025
					CS (COMM)/883/2025	03-11-2025	PUNJAB NATIONAL BANK Vs ASHISH JAIN	SANCHEET SHARMA(P),	9548667393	sssanchito9@gmail.com	17.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS (COMM)/889/2025	04-11-2025	CANARA BANK Vs BDN SOLUTIONS INDIA PVT LTD	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	25.10.2025
					CS (COMM)/895/2025	06-11-2025	STATE BANK OF INDIA Vs SUDHIR KUMAR CHANDIOK(P),	VARUN CHANDIOK(P),	9818365119	chambersofvarunchandio@gmail.com	01.11.2025
					CS (COMM)/904/2025	11-11-2025	Aniket Seva Society Regd Vs MS Innovative Financial Advisors Ltd	ANSHUL RAI(P),	9971846955	anshul@dla.net.in	17.11.2025
					CS (COMM)/917/2025	14-11-2025	CANARA BANK Vs ASHOK KUMAR PROPRIETOR M/S A K SONS	Sanjeev Chopra(P),	9711142206	chopra6791@gmail.com	07.11.2025
					CS (COMM)/918/2025	14-11-2025	STATE BANK OF INDIA Vs AMAR NATH YADAV	VARUN CHANDIOK(P),	+91 9818365119	OFFICE.CHANDIOK@GMAIL.COM	01.11.2025
					CS (COMM)/935/2025	20-11-2025	A AND T ENGINEERING PVT LTD Vs SIMPLEX INFRASTRUCTURES LIMITED	GAURAV TOKAS(P),	811056644	asimnaemadv@gmail.com	17.11.2025
					CS (COMM)/934/2025	20-11-2025	VIJAY AGGARWAL Vs M/S HANSAFLO BUILDCON PVT LTD	Sandeep Kataria(P),	9873938816	Mittalpko8@gmail.com	04.11.2025
					CS (COMM)/942/2025	21-11-2025	BOYS INDIA AND ORS Vs YES BANK LTD	YASH MUNDHRA(P),	8447654435	yashmundhra27@gmail.com	-
					CS (COMM)/954/2025	26-11-2025	ANIL NARANG Vs LOKESH KUMAR	NITIN MEHTA	9891091098	nmchambers@gmail.com	-
					CS (COMM)/957/2025	27-11-2025	PETRA LOGISTICS LIMITED Vs GLOBAL PRIVATE ELECTRIC ONE ENERGY PVT LTD	Ravi Kumar(P),	7532081904,	Ravi.Kumar17@outlook.in	14.10.2025
					CS (COMM)/956/2025	27-11-2025	M/S SOLUTIONS PVT LTD Vs AJEET KUMAR PROPRIETOR OF ANANYA COMPUTER	NETLAB (INDIA) MANOJ KUMAR(P),	+91-9810675719	advocatesindia@yahoo.co.in	21.11.2025
					CS (COMM)/968/2025	29-11-2025	STATE BANK OF INDIA Vs DEEPAK KUMAR	Shiv Tyagi(P),	9811059032	shvktiyagi@gmail.com	27.11.2025
					CS (COMM)/965/2025	29-11-2025	STATE BANK OF INDIA Vs NAAFE SINGH	Shiv Tyagi(P),	9811059032	shvktiyagi@gmail.com	27.11.2025
31	MS. ANU BALIGA	GROVER SOUTH-EAST	21	Execution Petition	Ex - Award by Arb/14/2025	03-12-2025	UGRO CAPITAL LTD Vs KRISHNA ELECTRONICS AND ORS	Sanjay Kumar Singh(P),	9810318803	leagumdelhi@gmail.com	45946
				Commercial Suit	CS (COMM)/989/2025	03-12-2025	M/S ANGEL NETWORKING SOLUTIONS Vs POWER NETWORKS AND ORS	GAURAV SEHRAWAT(P),	9717219890	advpiyaliz021@gmail.com	45967

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				Commercial Suit	CS (COMM)/994/2025	04-12-2025	SHRI AKHILESH SINGH Vs SAARTHI PEDAGOGY PVT LTD	Rajendra yadav(P),	9312046733	yadavrazen@gmail.com	45985
				Commercial Suit	CS (COMM)/992/2025	04-12-2025	M/s Ismartu India Private Limited Vs K K OVERSEAS PRIVATE LIMITED	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	45757
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/985/2025	03-12-2025	CSAT SYSTEMS PRIVATE LIMITED Vs ABHINAV BIRLA AND ORS.	SMD SAZID RAYEEN	9818499323	litigation@ashwat.hhlegal.com	28-11-2025
				Commercial Suit	CS (COMM)/999/2025	05-12-2025	M/S BIOREX HEALTHCARE PVT. LTD. Vs M/S BIOCROZ PHARMACEUTICALS PVT. LTD.	SHYAM KUMAR	9999154100	shyamkumar@altindialegal.com	14-11-2025
				Commercial Suit	CS (COMM)/1025/2025	13-12-2025	Badri Prasad Goyal Vs Gannon Duncely And Co. Ltd.	Arnab Pal	+919899399424	palsk3@rediffmail.com	08-12-2025
				Commercial Suit	CS (COMM)/1034/2025	15-12-2025	STATE BANK OF INDIA Vs MR. DEVENDER	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	12-12-2025
				Commercial Suit	CS (COMM)/1038/2025	16-12-2025	SH. PIYUSH MATHUR Vs M/S. BIOME AIR PURIFIER PVT. LTD. AND ORS.	Pashupati Singh Yadav	8700295024	dashmaheswar73@gmail.com	10-12-2025
				Commercial Suit	CS (COMM)/1052/2025	18-12-2025	PUNJAB NATIONAL BANK Vs MS. SANJANA CHHABRA	Vikram Gola	9811244209	Vikramgola2010@gmail.com	15-12-2025
				Commercial Suit	CS (COMM)/1054/2025	18-12-2025	MASCOT HEALTH SERIES PVT. LTD. Vs MS. SRIVASTAVA	Naveen Chandra	9810078786	advocatenaveenchandra@gmail.com	02-12-2025
				Commercial Suit	CS (COMM)/1077/2025	23-12-2025	BANK OF BARODA Vs JAGBIR	Eram Khan	9717099220	eramadv2000@gmail.com	09-12-2025

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33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASA SOUTH-EAST		Commercial Suit	CS (COMM)/1083/2025	23-12-2025	UNION BANK OF INDIA Vs MEENA DEVI AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/1084/2025	23-12-2025	UNION BANK OF INDIA Vs SHAKUNTLA AND ANR.	AYUSH KUMAR	9971839717	advpriyamagrawal@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/1094/2025	26-12-2025	COMAC INDIA PVT. LTD. Vs MR. CLEAN AND ORS.	Kunal Kukreja	9871236226	whilcandblacklawyers@gmail.com	30-10-2025
				Commercial Suit	CS (COMM)/1096/2025	26-12-2025	GURUJI KA ASHRAM TRUST Vs P J SIKAND AND ORS.	Pardeep Dahiya	9717720707	akshitagoyal121@gmail.com	19-12-2025
				Commercial Suit	CS (COMM)/986/2025	03-12-2025	THREE-N-PRODUCTS PRIVATE LIMITED Vs TEAMEX LIMITED	DAVESH VASHISHTHA(P),	79821046333	mail@dvpattorneys.com	26.11.2025
				Commercial Suit	CS (COMM)/984/2025	03-12-2025	IRFAN HUSSAIN Vs ARVIND JAIN	ADVOCATE AYYUB AHMAD(P),	9811661342	ayyubahmad@gmail.com	28.11.2025
				Commercial Suit	CS (COMM)/1002/2025	06-12-2025	M/S KAILASH CHANDRA SAHOO Vs HARJI ENGINEERING WORKS PVT LTD	Abhishek Sharma(P),	9711477106	advocateabhisheksharma2324@gmail.co	04.12.2025
				Commercial Suit	CS (COMM)/1021/2025	12-12-2025	INDIAN BANK Vs RAMAN KUMAR GUPTA	RAJESH KUMAR SHANDILYA(P),	931299343 7	shandilyalawoffice@gmail.com	19.11.2025
				Commercial Suit	CS (COMM)/1035/2025	15-12-2025	M/S FABYARN INC Vs REKHA GOSWAMI PROP M/S DAKSH GARMENTS CO AND ANR	Shivam Bedi(P),	9810068578	advkumarkrishan@gmail.com	02.12.2025
				Commercial Suit	CS (COMM)/1040/2025	16-12-2025	KRISHAN KUMAR GUPTA Vs POOJA WANG	Ishan Dewan(P),	8800473474	siddharth@circlepartners.in	13.12.2025
				Commercial Suit	CS (COMM)/1057/2025	18-12-2025	THE NAINITAL BANK LTD Vs MS POOJA YADAV	Manoj Gupta(P),	9999846390	advocatemanoj16@gmail.com	15.12.2025
				Commercial Suit	CS (COMM)/1055/2025	18-12-2025	BANK OF BARODA Vs HARISH KUMAR	Eram Khan(P),	9717099220	eramadv2000@gmail.com	09.12.2025
				Commercial Suit	CS (COMM)/1056/2025	18-12-2025	RAJBALI VERMA Vs FASHION FLASHER INDIA PVT LTD	Ishpreet Singh(P),	-	-	11.12.2025

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				Commercial Suit	CS (COMM)/1065/2025	19-12-2025	BENI HORAI PROPRIETOR OF M/S SUN SHINE PRINTERS Vs POONAM CHOPRA PROPRIETOR OF M/SPRIME OUTDOORS	9990325209	isplegalsolutions@gmail.com	17.12.2025	
				Commercial Suit	CS (COMM)/1063/2025	19-12-2025	CASIO KEISANKI KABUSHIKI Vs XXXXXXXXX	9730049704	litigation@jotwani.com	17.12.2025	
				Commercial Suit	CS (COMM)/1073/2025	22-12-2025	M/S GRYPHON APPLIANCES LTD Vs M/S NAVYA ENTERPRISES	9811113569	advocateashwanikr@gmail.com	12.12.2025	
				Commercial Suit	CS (COMM)/1079/2025	23-12-2025	M/S HSPTS TEXTILE PRIVATE LIMITED Vs MEHTA(P), N SUBRAMANIAM	99996670	ADVRISHABHMEHTA@GMA	15.11.2025	
				Commercial Suit	CS (COMM)/1078/2025	23-12-2025	MOHD AKRAM Vs MOHAMMAD HAROON	Nazim Ahmed(P), uddin	9718156319	RAASHIDAAZAM@GMAIL.COM	19.12.2025
34	MS. NIRJA BHATIA, L.D. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(Comm)	1008/2025	03.12.2025	M/s Usha Aluminium Vs Abanos furniture	Nancy Jain	9660729214	e3legal@gmail.com	01.12.2025
			30	CS(Comm)	1036/2025	15.12.2025	State Bank of India Vs Mr Ganesh Wakchaure	Shuchita Dixit	8896932838	agnihotrisuchita@gmail.com	12.12.2025
				CS(Comm)	1069/2025	22.12.2025	Bank of Baroda Vs Sanoj Kumar	Eram Khan	9717099220	eramadv20002gm ail.com	16.12.2025
				CS(Comm)	1068/2025	22.12.2025	Bank of Baroda Vs Anita	Eram Khan	9717099220	eramadv20002gm ail.com	18.12.2025
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	147/2025	01-12-2025	State Bank of India Vs Abhilash Mittal	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	27-11-2025
			--do--	C.S.(COMM)	149/2025	08-12-2025	IDBI BANK LTD Vs SAPNA DEVI	VIVEK KUMAR	9811867703	kumarvivekadvg mail.com	05-12-2025

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			--do--	C.S.(COMM)	154/2025	18-12-2025	State Bank of India Vs Himanshu Rathor	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	17-12-2025
			--do--	C.S.(COMM)	155/2025	18-12-2025	State Bank of India Vs Mohd Vaseem	SUCHITA DIXIT 8896932838	agnihotrisuchita@gmail.com	17-12-2025
			---do--	C.S.(COMM)	156/2025	20-12-2025	STATE BANK OF INDIA Vs SEEMA CHAUHAN PROPRIETOR OF RANA AGRICULTURE INDUSTRIES	SUCHITA DIXIT 8896932848	agnihotrisuchita@gmail.com	19-12-2025
39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCI AL)	CS (COMM)/681/2025	03-12-2025	State Bank of India Vs Deep Narayan Yadav	ROHIT KUMAR MAHIYA 26.11.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/685/2025	06-12-2025	FCB GARMENT TEX INDIA PVT LTD Vs Maa Garments	ARPIT JAIN 23.09.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/688/2025	08-12-2025	Progressive Auto Sports Vs Anil Kumar Gupta	PRAVEEN MAHAJAN 03.12.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/690/2025	09-12-2025	STATE BANK OF INDIA Vs NARENDER KUMAR	PARAS AGGARWAL 01.12.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/699/2025	12-12-2025	ABHYUDAYA TELE INFRA Vs Zudio Trent ltd	K DANISH 07.04.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/700/2025	12-12-2025	MOHAMMAD MALIK Vs SAGIROSAMA SUHAIL AZHAR BASHIR	09.12.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/706/2025	15-12-2025	Kanha Enterprises Vs M/s Ridhi Sidhi Enterprises	SUNITA GUPTA 27.01.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/708/2025	16-12-2025	MANOJ TEXTILES THROUGH KARTA PRAVEEN ARORA Vs M/S Maa Vaishno Enterprises PROP OF MOHAN SHARMA	NAMRATA JOSHI 06.11.2025		
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/719/2025	23-12-2025	MOHIT JAIN Vs MANI SETH	RAVI BHARGAVA 11.12.2025		
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/674/2025	01-12-2025	Ruchi Collection Pvt Ltd Vs Shri Khatu Shyam Megawee MartAe LLP	Avinash Kumar Singh(P),		30.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/673/2025	01-12-2025	Canara Bank Vs Ravinder Kumar	Amit gupta(P),		19.09.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/677/2025	01-12-2025	Dharampal Arora Vs Uma Devi	Nitin Sharma(P),		01.12.2025

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			ROOM NO 208	COMMERCIAL	CS (COMM)/678/2025	02-12-2025	Canara Bank Vs Hrishikesh Roy	Amit gupta(P),		18.09.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/682/2025	03-12-2025	KULDEEP CHAKRAVARTY Vs CHANDRA KISHOR JOSHI	M Choudhary(P),		15.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/687/2025	06-12-2025	Wrap Fashion Private Limited Vs Bansal Enterprises	SUNIL OJHA(P),		01.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/689/2025	09-12-2025	State Bank Of India Vs Braj Pal	PARAS AGGARWAL(P),		01.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/692/2025	09-12-2025	ADEERA PACKAGING PRIVATE LIMITED Vs FIBS LOGISTICS INDIA PRIVATE LIMITED	SIMRAN BRAR & RUCHI ANNSARI		06.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/695/2025	10-12-2025	MOHD HAROON Vs JAMIATUL HUDA	Mohd Asif(P),		31.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/702/2025	13-12-2025	M G Books Vs Modern Book Distributors	Ajit Bidhuri(P),		12.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/707/2025	15-12-2025	State Bank of India Vs Bhubnesh Sharma Proprietor of New Anuradha Engg Works	Suchita Dixit(P),		13.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/709/2025	16-12-2025	Sh Akshat Jain Prop Of M/s Arihant Traders Through SPA Holder Vs M/s Lueur Vestures Pvt Ltd Through its directors	Vikas Bhatia(P),		15.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/713/2025	19-12-2025	BANK OF BARODA Vs RAJ NARAYAN SHARMA	AMIT PANCHAL(P),		10.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/715/2025	20-12-2025	SHREE BANKEYS BEHARI FABRICS PVT LTD Vs JAGDISH PRASAD SWAMI PROP K D JEANS	Sehdev Rana(P),		16.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/717/2025	22-12-2025	Bansal Enterprises Vs Rachil Pharma	Atul Sahi(P),		18.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/724/2025	23-12-2025	Canara Bank Vs Naman Grover	Eshu Chaudhary(P),		22.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/720/2025	23-12-2025	V P INDUSTRIES Vs Vaidik Electricals	ASHOK KUMAR(P),		07.08.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/722/2025	23-12-2025	Robin Jain / Robin Kumar Jain Vs Santosh Kumar Gupta	Padam Kumar Khanna(P),		14.12.2025

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41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNARA	ROOM NO 208	COMMERCIAL	CS (COMM)/723/2025	23-12-2025	AMAR KANT JHA Vs YUVRAJ SHARMA	Hardik Vashisht(P),			24.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/729/2025	24-12-2025	DEEPANKAR SHARMA Vs RAJESH TANEJA	Varun Sikka(P),			22.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/731/2025	24-12-2025	SUNEHREE THROUGH ITS PROP JATIN ARORA Vs THE SUNHERI STUDIO	HARSHIT KHANNA(P),			12.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/728/2025	24-12-2025	OSHO OM TEXTURES Vs KEWAL SOOTI KAPDE KI DUKAN	Mayank Shekhar Kushwaha(P),			22.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/732/2025	26-12-2025	BSES YAMUNA POWER LTD Vs SANJAY KUMAR	VAIBHAV YADAV(P),			17.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)680/2025	03.12.2025	FCB GARMENT TEX INDIA PVT LTD VS RV MARTS	ARPIT JAIN			13.11.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)684/2025	05.12.2025	HASHIM ALI VS PATEL	DILSHAD ALI			04.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)686/2025	20.12.2025	MS PHOOL KUMARI VS SH. PULKIT GOEL	DHRUV SHARMA			04.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)691/2025	09.12.2025	STATE BANK OF INDIA VS PREETI SINHA	JEEVAN PARKASH GUPTA			08.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	SMOHD ZAHID			09.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)701/2025	12.12.2025	STATE BANK OF INDIA VS AGGARWAL	SHALINI NAVEENUPADHYAY			08.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)703/2025	13.12.2025	INNOVISION LIMITED VS SODEXO INDIA SERVICES PVT LTD	VARUN CHUGH			17.09.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)710/2025	18.12.2025	STATE BANK OF INDIA VS R K INNOVATIVE SOLUTIONS	SUCHITA DIXIT			16.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)716/2025	20.12.2025	M/S VTP FILMS VS M/S ALSTONE MANUFACTURING PVT LTD	GAURAV MEHTA			08.12.2025
			303, New Court Building	CS(COMM)AL)	CS(COMM)721/2025	23.12.2025	RD SONS VS TIRUMALA ENVELOP MAKERS AND CARD CENTRE	ADITI SINGHAL			15.12.2025

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			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 727/2025	24.12.2025	CANARA BANK VS M/S ROZI JEANS & ANR	KAMAL MEHTA		19.12.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHIDARA	C. No. 304	COMMERCIAL	CS (COMM)/675/20 25	01-12-2025	M/S K K ENTERPRISES Vs M/S HP TILES MACHINERY	Sunil Kumar(P),	9811144965 nga.legal@hotmail .com	17.11.2025
				COMMERCIAL	CS (COMM)/676/20 25	01-12-2025	MR GHANSHYAM DAS MOHTA Vs MS ANU KUMARI	Subhash Chandra Lochakia(P),	9891323730 jainandjainadvocat es@gmail.com	21.11.2025
				COMMERCIAL	CS (COMM)/679/20 25	02-12-2025	NISHANT JAIN Vs PRATEEK MALHOTRA PROPRIETOR OF SA ECOM ENTERPRISES	Ankush Yadav(P),	9999930291 advocateankushya dav@gmail.com	19.11.2025
				COMMERCIAL	Ex - Award by Arb/58/2025	03-12-2025	KOTAK MAHINDRA PRIME LIMITED Vs HARENDER SINGH	ajay uppal(P),	9811740125 virtuous.people@ gmail. Com	20.08.2025
				COMMERCIAL	Execution (Comm)/253/20 25	04-12-2025	M/s Bansal enterprises Through its Partner Rohit Bansal Vs M/s Alzan Pharmaceuticals PvtLtd	Atul Sahi(P),	9873355153 atulsahi@live.com	09/04/2025
				COMMERCIAL	CS (COMM)/683/20 25	04-12-2025	SH JAYANT BHOLA Vs M/S TOP TUITIONS AND COMPUTER CENTRE	Monica Goel(P),	9971853567 advocatemonicago el@gmail.com	01.12.2025
				COMMERCIAL	MISC DJ/1094/2025	05-12-2025	CANARA BANK Vs GREESH PRAKASH	ESHU CHAUDHARY	9711275697 eshuadvocate@gm ail. Com	02/12/2025
				COMMERCIAL	CS (COMM)/694/20 25	09-12-2025	M/S ROLLING STONE HOTELS PVT LTD Vs MR Preet Pal Singh Dhingra	nikhil singh(P),	9899699242 sanghi.piyush@gm ail.com	17.12.2025
				COMMERCIAL	CS (COMM)/693/20 25	09-12-2025	Ravinder Nath Vs Smt Poonam Rajouria	Shashi Prata Singh(P),	9560536975 sashipratapadv@g mail.com	09.08.2023
				COMMERCIAL	CS (COMM)/696/20 25	10-12-2025	SANJAY JAIN Vs Shyamal Garg	SACHIN KUMAR JAIN(P),	9873586359 skjainadvocates@g mail.com	05.12.2025
				COMMERCIAL	CS (COMM)/697/20 25	11-12-2025	M/S MAA PADMAWATI FABRICS Vs M/S KRISHNA GARMENTS AND ANR	Shachi Jain(P),	8800544256 adv.sachijain@gma il.com	05.12.2025
				COMMERCIAL	CS (COMM)/705/20 25	13-12-2025	Shri Bankey Behari Fabrics Pvt. Ltd. Vs Akhlesh Sharma Prop S R Collection	RAKESH NAUTIYAL	9718565756 rakesh.nautiyal2l @zoho.com	06.12.2025
				COMMERCIAL	CS (COMM)/704/20 25	13-12-2025	DD BLESSINGS PVT LTD. VS PRADEEPS TEKCHANDANI & ANR.	SHAILENDER SINGH	7503040507 advocateshail@hot mail.com	09/09/2025
				COMMERCIAL	Ex - Award by Arb./63/2025	15-12-2025	Indusind bank Ltd Vs SAMEER MALIK	MANOJ KUMAR	9811133644 manojk.adv@yaho o.com	29.10.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	MISC DJ/1131/2025	16-12-2025	SHAMA MOHAMMAD Vs MR KHETADAN	9873476464	dalipanand991@gmail.com	20.04.2025
				COMMERCIAL	Ex. - Award by Arb./65/2025	17-12-2025	Kotak Mahindra Prime Ltd Vs LILOO SINGH	873347330	mayank_mahajan05@yahoo.com	27.10.2025
				COMMERCIAL	CS (COMM)/711/2025	18-12-2025	PUNJAB NATIONAL BANK VS INSHARA W/O MOHD. SALEEM PROPRIETOR OF INSHARA ENTERPRISES	9711332383	deokanttripathi2@gmail.com	15/12/2025
				COMMERCIAL	CS (COMM)/712/2025	18-12-2025	Punjab National Bank Vs SMT. PARUL JAIN PROPRIETOR OF M/S THE YOGA STUDIO	9711332383	deokanttripathi2@gmail.com	15/12/2025
				COMMERCIAL	MISC DJ/1136/2025	18-12-2025	VLK ASSOCIATES PVT LTD. VS PB RETAILS PVT LTD.	9582448961	amanbatra01@gmail.com	31/10/2025
				COMMERCIAL	Execution (Comm.)/260/2025	18-12-2025	Ankit Mohata Vs RAMESH KUMAR PAREEK	9990789695	anujtomar.advocate@gmail.com	16.12.2025
				COMMERCIAL	CS (COMM)/714/2025	19-12-2025	ABHISHEK JAIN Vs SH. MANI SETH	8445310310	rmahiya310@gmail.com	11/12/2025
				COMMERCIAL	CS (COMM)/718/2025	22-12-2025	SH. RISHABH JAIN Vs SH. DEEPENDRA GOYAL	9711443294	kushagragoel1@gmail.com	04/12/2025
				COMMERCIAL	MISC DJ/1145/2025	22-12-2025	Mohd Qamar Ansari Vs Shobhit Bhushan	-	-	09.06.2025
				COMMERCIAL	CS (COMM)/725/2025	23-12-2025	MR ALOK JAIN Vs HIMANSHU SHARMA	9717157571	manish_miglani@yahoo.com	22.12.2025
				COMMERCIAL	CS (COMM)/726/2025	23-12-2025	MS RUBY Vs M/S DS ENTERPRISES AND OTHERS	9999338484	arunkumarsharma@gmail.com	26.11.2025
				COMMERCIAL	Execution (Comm)/263/2025	23-12-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP	9968466963	aormanishkumar@gmail.com	18.11.2025
				COMMERCIAL	Execution (Comm)/264/2025	23-12-2025	VLK ASSOCIATES PVT LTD Vs SHARDA RETAIL PVT LTD	9968466963	aormanishkumar@gmail.com	18.11.2025
				COMMERCIAL	CS (COMM)/730/2025	24-12-2025	Ankur Jain Vs Rajesh Kumar Arora	8700925528	piyushkatyal98@gmail.com	22.12.2025
				COMMERCIAL	MISC DJ/1150/2025	24-12-2025	Punjab National Bank Vs INAYA TRADERS AND RAHUL	7000041067	ivyoti_gautam2010@yahoo.com	03.11.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/733/2025	26-12-2025	RAJ KAML JAIN VS RAMAN AGGARWAL	SANJAY KUMAR	9873820628	-	23.12.2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								
44	SH.DEVENDER KUMAR JANGALA	NORTH-WEST	nil								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 658/2025	01.12.2025	M/S BESTECH ENTERPRISES VS M/S TANGENT INFOCOM PVT LTD	BHARAT GARG	9711979113	Bharatgarg.lkandbg@gmail.com	26.11.2025
			603	Commercial Suit	CS COMM 662/2025	02.12.2025	M/S MATRIX INTERTECH PVT LTD VS M/S INTOUCH QUALITY SERVICE	SUSHANT TRIPATHI	8447435082	advocatesushanttripathi@gmail.com	02.09.2025
			603	Commercial Suit	CS COMM 666/2025	06.12.2025	PARMOD MATHUR VS INDRA	VINEET MALIK	9999834393	vineetmalik7785@gmail.com	24.11.2025
			603	Commercial Suit	CS COMM 668/2025	08.12.2025	NETSARANG COMPUTERS INC VS ANUP MAHAJAN AND OTHERS	RISHI PRAKASH	8826232692	rishioo9p@gmail.com	28.11.2025
			603	Commercial Suit	CS COMM 669/2025	08.12.2025	VANDANA VS CARE HEALTH INSURANCE LTD	HEMANT VERMA	9873782800	hemantverma82@gmail.com	29.05.2023
			603	Commercial Suit	CS COMM 672/2025	09.12.2025	INDIGO INFRAPROJECTS PVT LTD VS COLLIERS INTERNATIONAL PROPERTY SERVICE PVT LTD	RAJESH RAI	9810573041	info@rrlegal.in	03.12.2025
			603	Commercial Suit	CS COMM 673/2025	09.12.2025	CHANDER ARORA VS MOHAN QAFEBREWING COMPANY	RAHUL RAJPAL	9999080438	Rahul.Rajpal91@yahoo.in	04.12.2025
			603	Commercial Suit	CS COMM 675/2025	10.12.2025	M/S GLOWRIVER FOOD LABS PVT LTD VS M/S SUPER MARCHES 37 TRADERS LLP	AMIT SINGH SRATHORE	9953575389	amitrathore62@gmail.com	07.07.2025
			603	Commercial Suit	CS COMM 690/2025	16.12.2025	CANARA BANK VS JMS ENTERPRISES	SARITA KANWAR	9560812121	info@stklegal.in	03.12.2025
			603	Commercial Suit	CS COMM 689/2025	16.12.2025	CANARA BANK VS DIXON ENTERPRISES	SARITA KANWAR	9560812121	info@stklegal.in	03.12.2025

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			603	Commercial Suit	CS COMM 691/2025	18.12.2025	MECHMAARCK FILTECH INDIA PVT LTD VS M/S CRYSTAL AIR SYSTEMS	NEERAJ GUPTA	9811267045	info@juslawoffices.com	22.11.2025
			603	Commercial Suit	CS COMM 700/2025	23.12.2025	SUNIL SINGHAL VS OM PRAKASH	JITENDRA KUMAR TIWARI	9268740063	jitendratiwari@lawyer.com	01.12.2025
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/742/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/743/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Verma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/744/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Anees	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/745/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/746/2025	(D) 01-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shribaba Transport Carrier	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/751/2025	(D) 03-12-2025	AXIS BANK LTD Vs RAHUL 9931	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/752/2025	(D) 03-12-2025	AXIS BANK LTD Vs MOM HASHIM 8947	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/757/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHEERAJ RAJPUT 8895	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/753/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI KUMAR 5234	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/754/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARADISE TRAVELS 5246	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/755/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARNAIL SINGH 3256	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/756/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HIMANSHU KUMAR 7563	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/758/2025	(D) 03-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKASH JANARDHAN KHOS 0599	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/775/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Saroj	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/776/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/777/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Jaisingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/778/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Karamvir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/779/2025	04-12-2025	Kotak Mahindra Bank Ltd Vs Dharmender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/787/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/788/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/782/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/785/2025	04-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/808/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/809/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ravi Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/810/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gulam Jilani	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/811/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Haseen Ahmed	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/812/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/813/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Yashpal Builders And Earthmovers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/814/2025 (D)	05-12-2025	Kotak Mahindra Bank Ltd Vs Sumesta	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/841/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR 7287	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/839/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/833/2025 (D)	06-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV 2491	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/824/2025 (D)	06-12-2025	AXIS BANK LTD Vs RAJU 3706	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/842/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/840/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/838/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDHIR SINGH 7691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/837/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/836/2025 (D)	06-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/835/2025 (D)	06-12-2025	AXIS BANK LTD Vs JAGTAR SINGH 6250	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/834/2025 (D)	06-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/866/2025 (D)	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs BSB Contractor	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/867/2025 (D)	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh G	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/868/2025 (D)	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/869/2025	10-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/931/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAZMEEN SAYED 3554	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/932/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARSHAD KHAN 5839	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/933/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHWANI SURJEET 7285	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/940/2025	12-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV TOURS AND TRAVELS 7956	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/934/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MOHD ZAHAIB 9992	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/935/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Overseas Education And Career Consultants India Pvt Ltd 9204	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/936/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs POOJA MEHRA 2220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/937/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SANKALP SARANGI 4940	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/938/2025	12-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Varun Vinay 5680	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/918/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Azad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/919/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/920/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohammad Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/921/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Seerat Transport Service Prop Deepak Kumar Masson	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/922/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Amit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/923/2025 (D12-12-2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul M	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/924/2025 (D12-12-2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Anil Kumar	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/925/2025 (D12-12-2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/926/2025 (D12-12-2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Subhash Yadav	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/927/2025 (D12-12-2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Riyajul	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/928/2025 (D12-12-2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Naseem Malik	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/929/2025 (D12-12-2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Guddu Kumar	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/930/2025 (D12-12-2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Anup Massey	RAVI SHANKAR GARG 9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/950/2025 (D13-12-2025	13-12-2025	AXIS BANK LTD Vs PRAVEEN KUMAR GURJAR 5049	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/951/2025 (D13-12-2025	13-12-2025	AXIS BANK LTD Vs DEVENDRA YADAV 1927	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/952/2025 (D13-12-2025	13-12-2025	IDFC FIRST BANK LTD Vs SUKHPAL SINGH 8086	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/953/2025 (D13-12-2025	13-12-2025	IDFC FIRST BANK LTD Vs SANJAY KUMAR 8170	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/954/2025 (D13-12-2025	13-12-2025	IDFC FIRST BANK LTD Vs RAM AVTAR 3434	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/955/2025 (D13-12-2025	13-12-2025	AXIS BANK LTD Vs SURESH G 9387	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/956/2025 (D13-12-2025	13-12-2025	AXIS BANK LTD Vs PAWAN SONI 5854	MAYANK MAHAJAN 9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (COMM)/957/2025	13-12-2025	AXIS BANK LTD Vs MAYANK 4695	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/958/2025	13-12-2025	AXIS BANK LTD Vs SONIA 1028	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/966/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sayyed Imran	RAVI SHANKARGARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/968/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Sharma	RAVI SHANKARGARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/969/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sunder D	RAVI SHANKARGARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/970/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Monu B	RAVI SHANKARGARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Exe	Execution (Comm.)/314/2025	15-12-2025	KRT FOODS PVT LTD Vs K K TRADERS	SOURABH GUPTA	9999031721	sourabh@samaylaw.in	NA
			613	Commercial Exe	Execution (Comm.)/315/2025	15-12-2025	UNION BANK OF INDIA Vs Lalan Jha	KESHAV KUMAR	9999626126	keshav.adv1@gmail.com	NA
			613	Commercial Suit	OMP (COMM.)/996/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Arnab Banerjee	RAVI SHANKARGARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM.)/997/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKARGARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Exe	Execution (Comm.)/313/2025	12-12-2025	Ms B K Structural Contracts Pvt Ltd Vs Aarochan Projects Pvt Ltd	L B RAI	9810614546	No email provided	NA
			613	Commercial Exe	Execution (Comm.)/312/2025	11-12-2025	Kansai Nerolac Paints Limited Vs M/s Khusheel International Coating	RANEEV DAHIYA	9910685478	raneevdahiya@gmail.com	NA
			613	Commercial Suit	CS (COMM)/665/2025	05-12-2025	Saurabh Kapoor Vs Punjab National Bank	PRAG CHAWLA	9810048366	pragchawla@gmail.com	45965
			613	Commercial Suit	CS (COMM)/664/2025	05-12-2025	GULJEET SINGH Vs FRONTIER MOTORS PVT LTD	Vaibhav Sinha(P),	9810472854	sinhavaibhav@rediffmail.com	45978
			613	Commercial Suit	CS (COMM)/684/2025	15-12-2025	M/S SIA REALTECH LLP Vs M/S NKG INFRASTRUCTURE LTD	Rajesh Khaware(P),	9319919165	tlas.partners@gmail.com	46000

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			613	Commercial Suit	CS (COMM)/686/2025	15-12-2025	CANARA BANK Vs DK SARITA Enterprises KANWAR(P),	9560812121	info@stklegal.in	45994	
			613	Commercial Exe	Execution (Comm.)/289/2025	01-12-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED THROUGH ITS DIRECTOR Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS	9811062351	mehrotra-aseem@yahoo.co.in	NA	
			613	Commercial Suit	OMP (COMM)/1033/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Bhardwaj(P), LIMITED Vs DIVYAM GUPTA 5496	9013493108	advocateashok.1@gmail.com	NA	
			613	Commercial Suit	OMP (COMM)/1034/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Bhardwaj(P), LIMITED Vs ALROUGE ENTERPRISES 0566	9013493108	advocateashok.1@gmail.com	NA	
			613	Commercial Suit	OMP (COMM)/1035/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Bhardwaj(P), LIMITED Vs JASBIR SINGH 1155	9013493108	advocateashok.1@gmail.com	NA	
			613	Commercial Suit	OMP (COMM)/1036/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Bhardwaj(P), LIMITED Vs SEEMA DEVI 0246	9013493108	advocateashok.1@gmail.com	NA	
			613	Commercial Suit	OMP (COMM)/1006/2025	17-12-2025	Kotak Mahindra Bank Ltd Vs Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1037/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs MAHINDRA STILLER AUTO TRUCKS LTD 2640	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1038/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Bhardwaj(P), LIMITED Vs MANGLA KAUR 2773	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1039/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Bhardwaj(P), LIMITED Vs RAJU SHARMA 2712	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Exe	MISC ADJ/875/2025	17-12-2025	SUNSTAR ENTERPRISES Vs R CLOTHING	AMARNATH RAGGARWAL(P),	9811258052	rsagarwalana@gmail.com	NA
			613	Commercial Suit	CS (COMM)/692/2025	18-12-2025	MECHMAARK INDUSTRIES PVT LTD Vs PRADEEP GARG	Neeraj Gupta(P),	9811267045	info@juslawoffice.com	45983
			613	Commercial Suit	OMP (COMM)/1040/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shrawan Shantaram Khairnar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1041/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Gopal Vyankatrao Hasule	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1042/2025	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivraj Madhavrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/1043/2025 (1)	18-12-2025	Kotak Mahindra Bank Ltd Vs Dhanraj Ramdas Ade	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1044/2025 (1)	18-12-2025	Kotak Mahindra Bank Ltd Vs Shivratna Babarao Solanke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1045/2025 (1)	18-12-2025	Kotak Mahindra Bank Ltd Vs Manisha Deepak Aher	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1046/2025 (1)	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gourav Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1047/2025 (1)	18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Naseem R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/693/2025 (1)	18-12-2025	Concertina Coils Pvt Ltd Vs ROBUST STEEL PRODUCTS	Mohit Aggarwal(P),	9811449071	patronuslawoffices@gmail.com	46006
			613	Commercial Suit	OMP (COMM)/1089/2025 (1)	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDHIR VIDHYADHAR NARVEKAR 3271	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1090/2025 (1)	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAGAR BALIRAM TAPKIR 9813	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1062/2025 (1)	19-12-2025	IDFC FIRST BANK LTD Vs AVINASH KUMAR SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1055/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Rashidakha Sandekha Pathan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1056/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Soma Suka Sonawane	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1057/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Ramesh Uttam Ahire	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1058/2025 (1)	19-12-2025	Kotak Mahindra Bank Ltd Vs Shankar Ramrao Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1059/2025 (1)	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1060/2025 (1)	19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Samit J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/1066/2025 (1)	19-12-2025	AXIS BANK LTD Vs NKG INFRASTRUCTURE LTD 4494	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1067/2025 (1)	20-12-2025	AXIS BANK LTD Vs RAJEEV KUMAR 7781	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1068/2025 (1)	19-12-2025	AXIS BANK LTD Vs PREMDATT SHARMA 9286	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1064/2025 (1)	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs ANSARI SALIMAHMAD 0425	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	CS (COMM)/697/2025	19-12-2025	PURANSHI EVENTS AND COMMUNICATIONS Vs Straight Solutions Pvt Ltd	POONAM RIMAL(P),	9643501636	contact@priogalheps.com	46004
			613	Commercial Suit	OMP (COMM)/1087/2025 (1)	20-12-2025	AXIS BANK LTD Vs NILESH KUMAR 2485	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1088/2025 (1)	20-12-2025	AXIS BANK LTD Vs JITESH GOYAL	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/1091/2025 (1)	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS 2231	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/699/2025	23-12-2025	M/s BPI India Pvt Ltd Vs Nysaa Retail Venture Pvt Ltd	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.in	45926
			613	Commercial Suit	OMP (COMM)/1112/2025 (1)	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Nomeswar Rao Coppiseti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1116/2025 (1)	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Gore Lal Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1115/2025 (1)	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Pawan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1114/2025 (1)	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohd Shadan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1113/2025 (1)	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1124/2025 (1)	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Jai Maa Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/1122/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1121/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harinder	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1119/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Harsh Transport Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1117/2025	22-12-2025	M/s Cholamandalam Investment and Finance Co Ltd Vs Mohit	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1126/2025	22-12-2025	KOTAK MAHINDRA BANK LTD Vs Fuel Wings India Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/701/2025	24-12-2025	WORKEX SOLUTIONS AND SERVICES PRIVATE LIMITED Vs BLUWHEELZ MOBILITY SERVICES PRIVATE LIMITED	KAMLESH ANAND(P),	9990948701	anandkamlesh999@gmail.com	46009
			613	Commercial Suit	OMP (COMM)/1157/2025	24-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Farman Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Exe	Execution (Comm)/328/2025	24-12-2025	MS SHIV BHOLA FILAMENTS PVT LTD Vs GEETA JAIN	ANSHIKA(P),	8800475490	adv.seemagupta@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/1167/2025	26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs VISHNU LAL	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Exe	Execution (Comm)/320/2025	18-12-2025	M/S PRAKASH PIPES LIMITED Vs M/S JAIBHAMLOT(P), MAAA TARA FOOD PRODUCTS	AVTAR SINGH BHAMLOT(P),	9810910333	avtarsingh78@yahoo.com	NA
			613	Commercial Suit	MISC ADJ/876/2025	18-12-2025	VLK Associates Pvt Ltd Vs PB Retails Pvt Ltd	AMAN BATRA(P),	9582448961	amanbatra@gmail.com	NA
49	SH. GAUTAM MANAN DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/660/2025	01-12-2025	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	MR. PURUSHOTTAM KR JHA	9971291939	MAIL@AGNEYLEGAL.COM	06.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/661/2025	01-12-2025	RHYTHM ENTERPRISES PVT LTD Vs POOJA KHETAN	MR. SAHIL CHOPTA	9654440009	ADMIN@AMATRLEGAL.COM	27.11.2025
			614	ARBITRATION	OMP (COMM.)/739/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs DEEPAK KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/740/2025	01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SONU SINGH YADAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/741/2025	(D)01-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SANDEEP SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/747/2025	(D)02-12-2025	KOTAK MAHINDRA BANK LTD Vs SOMVIR SINGH	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/748/2025	(D)02-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARUKH MOHD	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/749/2025	(D)03-12-2025	AXIS BANK LTD Vs MAHAENDRA KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/750/2025	(D)03-12-2025	AXIS BANK LTD Vs DINESH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/759/2025	(D)03-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MOHD SAJID SAYYED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/299/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs JITENDER KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/301/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs VARUN SHARMA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	EXECUTION	Execution (Comm.)/302/2025	04-12-2025	KOTAK MAHINDRA PRIME LTD Vs YAJNESH KAUSHIK	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/780/2025	(D)04-12-2025	Kotak Mahindra Bank Ltd Vs Mukesh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/783/2025	(D)04-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs ZAHEER AHMAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/786/2025	(D)04-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs VIJAY JAIVIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/21/2025	05-12-2025	S S MOTA SINGH Vs APPALON OVERSEAS	MS. ARANYA MOULICK	8826235642	ARANYA.MOULICK@WOFFICE.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/663/2025	05-12-2025	FARAH AHMED Vs INFINITY INDIA RTAIL	MS. JITENDER GUPTA	9911269002	ADVJITENDERGUPTA@GMAIL.COM	03.12.2025
			614	ARBITRATION	OMP (COMM.)/791/2025	(D)05-12-2025	Kotak Mahindra Bank Ltd Vs Mandeep Saroha	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM.)/792/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Rajender Kumar	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/793/2025	05-12-2025	Kotak Mahindra Bank Ltd Vs Sunny Kumar	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/794/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Yashpal Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/795/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Munif Zameer Ahmad	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/796/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Asif	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/797/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Gurmeet Singh	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/798/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Alam	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/821/2025	06-12-2025	AXIS BANK LTD Vs MOHIT KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/822/2025	06-12-2025	AXIS BANK LTD Vs AJAY SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	EXECUTION	OMP (COMM.)/823/2025	06-12-2025	AXIS BANK LTD Vs CHANDER PARKASH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/825/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs PARVEEN DHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/826/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs ABHINAV SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/827/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs RAGHUBIR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/828/2025	06-12-2025	TOYOTA FINANCIAL SERVICES Vs LATOOR B	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/829/2025	06-12-2025	TOYOTA FINANCIAL SERVICES MANABHAI KHUSHALBHAI PARMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/830/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES Vs BHARDWAJ MANSINGH BARWAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/831/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES Vs ROHIT BABU RATHOUR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/832/2025 (D)	06-12-2025	TOYOTA FINANCIAL SERVICES Vs REHAN ABDUL RASEED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/22/2025 (D)	08-12-2025	GOYAL AND GOEL STAINLESS STEELS Vs PRABHAT FERTILIZER AND CHEMICAL WORKS	MR. NITIN MITTAL	9891188839	MITTAL782004@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/889/2025 (D)	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AJAY ROHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/890/2025 (D)	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs NAVDURGA INFRAVENTURES LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/891/2025 (D)	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs VINDU BATRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/892/2025 (D)	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ASHISH CHAUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/893/2025 (D)	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs D2 GLOBAL EDUCATION AND IMMIGRATION	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/894/2025 (D)	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JYOTI S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/895/2025 (D)	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELKANTH CONSTRUCTIONS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/896/2025 (D)	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATYPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/897/2025 (D)	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FARUKH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/898/2025 (D)	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONIA DAYORA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/899/2025 (D)	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONAL LUTHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

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			614	COMMERCIAL SUIT	CS (COMM.)/677/2025	11-12-2025	VIMAL FACILITY SOLUTIONS PVT LTD Vs SHANKAR CFM FACILITIES	MR. RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/911/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chander Prakash	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/912/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Lokesh Kumar Sharma	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/913/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Mahavir	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/914/2025	12-12-2025	Kotak Mahindra Bank Ltd Vs Chandan Ray	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/915/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shyam Kumar	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/916/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Mittal	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/917/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manish Tanwer	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/682/2025	15-12-2025	DOLISHA MAHANI Vs MS JYOTI ALIAS MAHI LAKRA	MR. VIVEK 9811770164	INFO@AALAWCORP.COM	17.11.2025
			614	COMMERCIAL SUIT	CS (COMM.)/683/2025	15-12-2025	UNION BANK OF INDIA Vs KARANKUMAR ENTERPRISES	MR. KESHAV 9999626126	KESHAV.ADV1@GMAIL.COM	11.12.2025
			614	COMMERCIAL SUIT	CS (COMM.)/687/2025	15-12-2025	CANARA BANK Vs AMMS. SARIKANWAR INFOSYSTEM	9560812121	INFO@STKLEGAL.IN	03.12.2025
			614	ARBITRATION	OMP (COMM.)/967/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/971/2025	15-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/990/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHARAT AGRICULTURE WORKS	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/991/2025	16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AISH AHMED	MR. SHANKAR RAVI 9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/992/2025	(D1)16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs PAWAN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/993/2025	(D1)16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs AMIT SHUKLA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/994/2025	(D1)16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs ASTHA ROADLINES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/995/2025	(D1)16-12-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs BHAVYA ENTERPRISES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1007/2025	(D1)17-12-2025	AXIS BANK LTD Vs JAHAGIR HUSSAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1008/2025	(D1)17-12-2025	AXIS BANK LTD Vs JAINUDEEN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1009/2025	(D1)17-12-2025	IDFC FIRST BANK LTD Vs SONU KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1010/2025	(D1)17-12-2025	IDFC FIRST BANK LTD Vs BHARTI DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1011/2025	(D1)17-12-2025	IDFC FIRST BANK LTD Vs GAJENDER KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/694/2025	18-12-2025	STATE BANK OF INDIA Vs VISHAL SHARMA	MR. A.K. ROUT	9999132159	AKROUTADVOCA TE@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (COMM.)/1023/2025	(D1)18-12-2025	Kotak Mahindra Bank Ltd Vs Dadarao Nagorao Kondle	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1024/2025	(D1)18-12-2025	Kotak Mahindra Bank Ltd Vs Ravindra Shahebrao Ugale	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1025/2025	(D1)18-12-2025	Kotak Mahindra Bank Ltd Vs Manas Kailas Ahire	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1026/2025	(D1)18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankur Kumar	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1027/2025	(D1)18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Kdm Public Senior Secondary School	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A

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			614	ARBITRATION	OMP (COMM.)/1028/2025	(D)18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shriram Enterprises	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1029/2025	(D)18-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamshad Iliyas	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1030/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1031/2025	(D)18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUBRATA DEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1032/2025	(D)18-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHO K.1@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/696/2025	19-12-2025	STATE BANK OF INDIA Vs LOVE LEDER EXPORTS	MR. NIRMALASH. NIRMALMISHRA	9311131978	ADV NIRMALMISHRA@GMAIL.COM	09.12.2025
			614	ARBITRATION	OMP (COMM.)/1069/2025	(D)19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ashish Hooda	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1070/2025	(D)19-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Dharmender Kumar Contractor	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1071/2025	(D)19-12-2025	Kotak Mahindra Bank Ltd Vs Datta Marotra Kakde	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1072/2025	(D)19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs LIDHIN CHERUTHODY	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1073/2025	(D)19-12-2025	AXIS BANK LTD Vs JAGTAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1074/2025	(D)19-12-2025	AXIS BANK LTD Vs SHYAM SUNDER YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM.)/698/2025	20-12-2025	GASKON ENGINEERS Vs M/S RUDRAPUR GREEN ENERGY PVT LIMITED	MR. SACHIN DHAMLIJA	9899804192	SHUBHDHARWAL92@GMAIL.COM	11.12.2025
			614	ARBITRATION	OMP (COMM.)/1095/2025	(D)20-12-2025	IDFC FIRST BANK LTD Vs HARISH KUMAR PREMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1096/2025	(D)20-12-2025	IDFC FIRST BANK LTD Vs NEELU JHA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	N/A

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			614	ARBITRATION	OMP (1) (COMM.)/1097/2025	20-12-2025	IDFC FIRST BANK LTD Vs MANOJ KUMAR	MR. MAYANK MAHAJAN 9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1098/2025	20-12-2025	AXIS BANK LTD Vs JAGDISH	MR. MAYANK MAHAJAN 9873347330	MAYANK_MAHAN05@YAHOO.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1099/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SATVIR SINGH	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1100/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1101/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AASMA TRAVELS	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1102/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SANTOSH KUMAR AGRAHARI	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1103/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SUBHASH PRABHAKAR PATIL	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1104/2025	20-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AKSHAY SURESH KAMBLE	MR. RAHUL BHARDWAJ 8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1111/2025	20-12-2025	KOTAK MAHINDRA BANK Vs KAILASH MADHAVRAO SHINDE	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1118/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MANGAL SINGH	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1120/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SAIF ALI KHAN	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1123/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs LAVIT	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1125/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NADIM KHAN	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1127/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs JASMEEN SINGH BIRDI	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (1) (COMM.)/1128/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs TUSHAR GUPTA	MR. RAVI SHANKAR 9911883595	ASSOCIATESRSGARG1@GMAIL.COM	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF	
			614	ARBITRATION	OMP (COMM.)/1129/2025	(1)22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs NAWAB R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1130/2025	(1)22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs IQBAL ALVI	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1131/2025	(1)22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHAMMAD VASIM	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1132/2025	(1)22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SUNDER COMPNY	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1133/2025	(1)22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs MOHD YUSUF	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1134/2025	(1)22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE Vs VIJAY ENTERPRISE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1148/2025	(1)23-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs AFREEN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1149/2025	(1)23-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs JAISHREESHYAM TRADERS	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1165/2025	(1)24-12-2025	SHANKAR CRANES SERVICE Vs CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD	MS. MUSKAN	9953459292	MUSKAN2440SAGAR@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1166/2025	(1)24-12-2025	AMIT CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs MR. SATENDER CHAUDHARY	MR. SATENDER CHAUDHARY	9818422127	S_ADVOCATE1983@YAHOO.COM	N/A	
			614	COMMERCIAL SUIT	CS (COMM.)/702/2025	26-12-2025	STATE BANK OF INDIA Vs BACHI DEVI	MR. A.K. ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	19.12.2025	
			614	COMMERCIAL SUIT	CS (COMM.)/703/2025	26-12-2025	M/s Sky Seater Tours And Travels Pvt Ltd Through its Director Rakesh Rai Vs Dheeraj Dogra Proprietor M/s Sea Education and Marine Services	SH. INDRAJEET KUMAR MISHRA	7836856036	ADVOCATEIKMISHRA@GMAIL.COM	23.12.2025	
			614	ARBITRATION	OMP (COMM.)/1168/2025	(1)26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SEJAL AJAY MEHTA	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1169/2025	(1)26-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs GAJJAR PRITIBEN UMESHBHAI	MR. VARUN TYAGI	7503464768	VARUNTYAGI426@GMAIL.COM	N/A	
			614	ARBITRATION	OMP (COMM.)/1170/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JISHAD P K	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	N/A	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM.)/1171/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs KHALID MANIKOTH	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1172/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs SHIMLA D COUTH	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1174/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs FAISAL TH	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1176/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs VAGHELA PRAHLADJI	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1179/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MITESHKUMAR KANUBHAI DHANANI	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1180/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs AHUJA DEEVESH	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1181/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs HEMANT MAURYA	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1182/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs DINESH KUMAR GURJAR	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1183/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs B M ENTERPRISES	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/1184/2025	(1)26-12-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MUBEEN KHAN	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	N/A

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50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	660/2025	01-12-2025	ZETCHEM SUPPLY CHAIN SERVICES Vs INDOIN BIOLIFE	Purushottam Kumar Jha	9971291939	mail@agneylegal.in	06.11.2025
			509	CS (COMM)	659/2025	01-12-2025	M S RHYTHM ENTERPRISES PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR JATINDER KUMAR RAHI Vs ASHOK KOTAK MAHINDRA PRIME LTD Vs SHUBHAM JAISWAL	Amatra legal advocate	9654440009	admin@amatralegal.com	27.11.2025
			509	Execution (Comm.)	290/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs SHUBHAM JAISWAL	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	Execution (Comm.)	291/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs DEEPAK VERMA	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	Execution (Comm.)	292/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs VIJAY DHANI RAM	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	Execution (Comm.)	293/2025	03-12-2025	KOTAK MAHINDRA PRIME LTD Vs RAJ KUMAR NAIR	Kushal Kumar	7009793548	rishabh.eruditelegal@gmail.com	
			509	OMP (COMM.)	(D)768/2025	03-12-2025	AXIS BANK LTD VLNESH 3185	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)769/2025	03-12-2025	AXIS BANK LTD AMIT KUMAR 3987	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)770/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs AASHISH B 9182	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)771/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs OVO CABS PRIVATE LIMITED 1601	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)772/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs ANKISH MADHAN 6153	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)773/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs GOGRAJ CHOUDHARY 1530	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)774/2025	03-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs JASBIR SINGH 0810	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	Execution (Comm.)	294/2025	04-12-2025	AXIS BANK Vs GEETA SHARMA	Shobha Gupta	9811192158	srshobhagupta@gmail.com	
			509	Execution (Comm.)	304/2025	05-12-2025	M/S AAR KAY FINLEASE PVT LTD Vs VIRENDER DESHWAL AND ORS	Vikasdeep Jain	7838963403	lawvikas99@gmail.com	

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			509	OMP (COMM.)	(D)799/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SUNIL KUMAR 7875	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)800/2025	05-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SAQIB MOHAMMED GUFRAN SHAIKH 6653	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)801/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Mehboob E	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)802/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Shamsher Khan	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)803/2025	05-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Akash Saini	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	CS (COMM)	667/2025	06-12-2025	SHRIKANT PANDEY Vs Bean Media Group PTY LTD	Harish Kumar	8285202359	barahamilegalservices.com	27.11.2025
			509	MISC DJ ADJ	836/2025	06-12-2025	SUDHIR GUPTA Vs Modis Marco Aldany Pvt Ltd	Sidharth Dias	9810626743	siddharthdias@gmail.com	
			509	OMP (COMM.)	(D)843/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RITU DHAMEEJA 6344	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)844/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RAJNI S 7484	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)845/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MUKESH KUMAR 3626	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)846/2025	06-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs VIVEK KUMAR 1183	Rahul Bhardwaj &	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)847/2025	06-12-2025	AXIS BANK LTD Vs VIDULA PANWAR 6667	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)848/2025	06-12-2025	AXIS BANK LTD Vs ANSHU VERMA 8320	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)849/2025	06-12-2025	AXIS BANK LTD Vs ABBAS M 7773	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)	307/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU INDERJEET	Sagar Mishra	7053284188	sagarmishra2490@gmail.com	

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			509	Execution (Comm.)	308/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ASHWIN AMARNATH	Sagar Mishra 7053284188	sagarmishra2490@gmail.com	
			509	Execution (Comm.)	309/2025	08-12-2025	KOTAK MAHINDRA PRIME LTD Vs ANIL KUMAR SON OF PREM SINGH	Sagar Mishra 7053284188	sagarmishra2490@gmail.com	
			509	CS (COMM)	670/2025	08-12-2025	TWENTY FOUR SECURE SERVICES PRIVATE LIMITED THROUGH ITS AR MR SIVAM Vs SHASHA INFOTECH PRIVATE LIMITED	Aayush Kumar Kuchhal 8527274542	aayush@rvslegal.in	26.11.2025
			509	CS (COMM)	671/2025	08-12-2025	UMESH CHAND GARG Vs AWADH NARAYAN SINGH	Ashok Kumar Jha 8368931426	akjha.akhil@gmail.com	28.11.2025
			509	OMP (COMM.)	(D857/2025	08-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogendra	Ravi Shankar Garg 9958683230	associateteersgarg2@gmail.com	
			509	Execution (Comm.)	310/2025	10-12-2025	PUNJAB NATIONAL BANK Vs SRI KANT SINGH	Sagar Mishra 7053284188	sagarmishra2490@gmail.com	
			509	Execution (Comm.)	311/2025	10-12-2025	INDUSIND BANK LTD Vs M/S BLACK RIVER SERVICES PVT LTD	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM)	674/2025	10-12-2025	PUMA SE Vs Ashok Kumar	Gautam Bhasin 9999306881	eludication.legal@outlook.com	06.12.2025
			509	CS (COMM)	676/2025	10-12-2025	Amit Joon Vs Aurora Design Academy	Deepak Kumar 8588853481	deepakpanchaladv@gmail.com	04.12.2025
			509	OMP (COMM.)	(D870/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Co. KUNAL RANA 8976	Rahul Bhardwaj 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D871/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Co. Kavita Jaiswal 1864	Rahul Bhardwaj 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D872/2025	10-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Co. AHMAD KAMALUDDIN 5356	Rahul Bhardwaj 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D873/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. Vs GURVINDER SINGH 2509	Rahul Bhardwaj 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D874/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. Vs KARAMVEER SINGH 2958	Rahul Bhardwaj 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D875/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. Vs HARENDRA R 6674	Rahul Bhardwaj 8376049807	advocateashok.1@gmail.com	

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			509	OMP (COMM.)	(D876/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MOGAL MOSINKHAN IBRAHIMKHAN 6904	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com		
			509	OMP (COMM.)	(D877/2025	10-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs PINTU KUMAR 1534	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com		
			509	OMP (COMM.)	(D878/2025	10-12-2025	AXIS BANK LTD Vs PRAVESH KUMAR MISHRA 5691	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com		
			509	OMP (COMM.)	(D879/2025	10-12-2025	IDFC FIRST BANK LTD Vs AMIT KUMAR 1659	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com		
			509	OMP (COMM.)	(D880/2025	10-12-2025	AXIS BANK LTD Vs SANDEEP NISHAD 4982	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com		
			509	OMP (COMM.)	(D881/2025	10-12-2025	IDFC FIRST BANK LTD Vs JISHAN SHAH 8513	Mayank Mahajan &9873347330	mayank_mahajan05@yahoo.com		
			509	CS (COMM)	678/2025	11-12-2025	SH BALVINDER SINGH Vs MS VISHAKHA CHADHA	Pankaj Kumar	9311020997	pankajkumaradvocate@gmail.com	09.12.2025
			509	CS (COMM)	679/2025	12-12-2025	Puma Se Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	01.07.2025
			509	OMP (COMM.)	(D947/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Raj Kumar	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D948/2025	12-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Ankit Gupta	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	CS (COMM)	680/2025	13-12-2025	MOHIT GUPTA Vs MS JYOTI ALIAS MAHLAKRA	Vivek Aggarwal	9811770164	info@aalaawcorp.com	17.11.2025
			509	CS (COMM)	681/2025	15-12-2025	Under Armour Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	13.09.2025
			509	CS (COMM)	685/2025	15-12-2025	Union Bank of India Vs FR Services	Keshav Kumar	9999626126	keshav.advl@gmail.com	11.12.2025
			509	OMP (COMM.)	(D977/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SANJEEV KUMAR 0646	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com		
			509	OMP (COMM.)	(D978/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs AMBUJ KUMAR PANDEY 1026	Rahul Bhardwaj &8376049807	advocateashok.1@gmail.com		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)979/2025	15-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs JOTIBA DATTU BHANDURGE 9594	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)980/2025	15-12-2025	IDFC FIRST BANK LTD Vs DEV ENTERPRISES & Co. 0604	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)981/2025	15-12-2025	IDFC FIRST BANK LTD Vs TUSHAR BANSAL & Co. 0224	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)982/2025	15-12-2025	IDFC FIRST BANK LTD Vs MOHD AFTAB 5872	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)983/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAJ KUMAR 5885	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)984/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR 0302	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)985/2025	15-12-2025	IDFC FIRST BANK LTD Vs PUNEET DABAS & Co. 9182	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)986/2025	15-12-2025	IDFC FIRST BANK LTD Vs EAGLE 4 SECURITY SOLUTIONS 5406	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)987/2025	15-12-2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR BHARTIYA 5453	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)988/2025	15-12-2025	AXIS BANK LTD Vs ROHIT KUMAR SRIVASTAVA 4807	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)989/2025	15-12-2025	AXIS BANK LTD Vs JAKIR HUSSAIN 6605	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM)	688/2025	16-12-2025	CANARA BANK Vs SKS Enterprises	Sarita Kanwar 9560812121	info@s&klegal.in	03.12.2025
			509	OMP (COMM.)	(D)1005/2025	16-12-2025	M/s Cholamandalam Investment And Finance Company Limited Vs Jogender V	Ravi Shankar Garg 9958683230	associateteersgarg2@gmail.com	
			509	OMP (COMM.)	(D)1018/2025	17-12-2025	IDFC FIRST BANK LTD Vs SITARAM MANDAL & Co. 4263	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1019/2025	17-12-2025	IDFC FIRST BANK LTD Vs USAMA MAKHDOOM AHMED 3101	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)1020/2025	17-12-2025	IDFC FIRST BANK LTD Vs PRAMOD KUMAR 0729	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1021/2025	17-12-2025	IDFC FIRST BANK LTD Vs SANGEETA CHANDEL 8672	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1022/2025	17-12-2025	IDFC FIRST BANK LTD Vs HARI SHYAM SINGH 7080	Mayank Mahajan 9873347330	mayank_mahajan05@yahoo.com	
			509	CS (COMM)	695/2025	18-12-2025	STATE BANK OF INDIA Vs SATISH CHANDRA RASTOGI PROP OF M/S MAHADEV TRADERS AND FOODS	A . K. ROUT & ASSOCIATES 9999132159	akroutadvocate@gmail.com	09.12.2025
			509	OMP (COMM.)	(D)1048/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Nomula Sudhakar Reddy 1796	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1049/2025	18-12-2025	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SPARSH EDUCATIONAL TRUST 5996	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1050/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs BALKAR SINGH 7758	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1051/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs ASHISH SINGH 2627	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1052/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs VIKRAM THAKUR 8724	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1053/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs CHARANJEET SINGH 0221	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1054/2025	18-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs PANKAJ YADAV 8887	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	Execution (Comm.)	321/2025	19-12-2025	M/S PRAKASH PIPES LIMITED Vs m/s GEE PEE FOODS PRIVATE LIMITED	Avatar Singh & Associates 9810910333	avatarsingh78@yahoo.com	
			509	OMP (COMM.)	(D)1061/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs SAMIR KUMAR 3185	Varun Tyagi & Co. 7503464768	VARUNTYAGI1426@GMAIL.COM	
			509	OMP (COMM.)	(D)1063/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs MUSTAFA KHAN 6962	Varun Tyagi & Co. 7503464768	VARUNTYAGI1426@GMAIL.COM	
			509	OMP (COMM.)	(D)1065/2025	19-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DETHALIYA ALPESH MAHESHBHAI 9075	Varun Tyagi & Co. 7503464768	VARUNTYAGI1426@GMAIL.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)	(D)1075/2025	19-12-2025	AXIS BANK LTD Vs VIKASH MISHRA 7854	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1076/2025	19-12-2025	IDFC FIRST BANK LTD Vs VICKY RAJVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1077/2025	19-12-2025	IDFC FIRST BANK LTD Vs AMMAD HAROON	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1092/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RAJESH KUMAR DIXIT 8694	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1093/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SAYYED RAZIYA JAMSHED ALI 1958	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1094/2025	20-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs NISAMUDEEN T 8452	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)1141/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kashif	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	
			509	OMP (COMM.)	(D)1142/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alimuddin	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	
			509	OMP (COMM.)	(D)1143/2025	22-12-2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Pankaj	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	
			509	OMP (COMM.)	(D)1144/2025	22-12-2025	AXIS BANK LTD Vs SHALU 9808	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1145/2025	22-12-2025	IDFC FIRST BANK LTD Vs JITENDRA JAGVEER	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1146/2025	22-12-2025	IDFC FIRST BANK LTD Vs BASANT BAHADUR SHAHI	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)1147/2025	22-12-2025	AXIS BANK LTD Vs RAJU 3706	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	Execution (Comm.)	324/2025	23-12-2025	Auro Logistics Vs Global Logistics	Legal Finitee	8470878929	legalfinitee@gmail.com	
			509	OMP (COMM.)	(D)1156/2025	23-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SIB SHANKAR SEN 9361	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA TE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	Execution (Comm.)	327/2025	24-12-2025	Kotak Mahindra Bank Limited Vs MANISHA SODHA	Arvind Gupta & Associates 9811317311	advocatearvindgupta@gmail.com	
			509	Execution (Comm.)	329/2025	26-12-2025	FIRE ENGINEERING TECHNOLOGY Vs MAHESHWARI MINING PVT LTD	Ravi Kant 9540222267	ravikantlaw@gmail.com	
			509	OMP (COMM.)	(I)1185/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs DHARMVATI GHANSHYAM	Varun Tyagi & Co. 7503464768	VARUNTYAGI1426@GMAIL.COM	
			509	OMP (COMM.)	(I)1186/2025	27-12-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PVT LTD Vs NAVPREET KAUR BHATIA	Varun Tyagi & Co. 7503464768	VARUNTYAGI1426@GMAIL.COM	
			509	OMP (COMM.)	(I)1187/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs PRADEEP KUMAR YADAV 6919	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1188/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SANSKRITI SINGH 8981	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1189/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs THAKOR AMIT 7118	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1190/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs INDRA MANI TIWARI 0428	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)1191/2025	27-12-2025	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RUDRA TOURS AND TRAVELS 3067	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
TOTAL					1006					